



List of Latest updates on SCC OnLine® Web Edition.

August 28

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Gauhati High Court**
- **Gujarat High Court**
- **Himachal Pradesh High Court**
- **Jharkhand High Court**
- **Jammu and Kashmir High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Meghalaya High Court**
- **Madhya Pradesh High Court**
- **Patna High Court**

- **Punjab and Haryana High Court**
- **Singapore High Court**
- **Telangana High Court**

Article

- **Income Tax Reports**

Tribunals

- **Customs Excise and Service Tax Appellate Tribunal**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Company Law Appellate Tribunal**

Statutory

- **Central Acts**
- **Central Rules**
- **Central Notifications**
- **State Acts**
- **State Rules**

Supreme Court [7]

Dogiparthi Venkata Satish v. Pilla Durga Prasad, (**Vikram Nath** and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 1825](#)

Edelweiss Asset Reconstruction Ltd. v. PF Commr. II & Recovery Officer, (**Vikram Nath**, Sanjay Karol and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 1826](#)

Putai v. State of U.P., (Vikram Nath, Sanjay Karol and **Sandeep Mehta**, JJ.), [2025 SCC OnLine SC 1827](#)

R Raghu v. G M Krishna, (**Vikram Nath** and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 1824](#)

Sabita Jha v. Aaone Developers (P) Ltd., (Pankaj Mithal and S.V.N. Bhatti, JJ.), [2025 SCC OnLine SC 1822](#)

Santosh Sahadev Khajnekar v. State of Goa, (Sanjay Karol and **Sandeep Mehta**, JJ.), [2025 SCC OnLine SC 1828](#)

Vasanta Sampat Dupare v. Union of India, (**Vikram Nath**, **Sanjay Karol** and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 1823](#)

Allahabad High Court [21]

Babita Tripathi v. Pramod Ram Tripathi, (Saumitra Dayal Singh and Donadi Ramesh, JJ.), [2024 SCC OnLine All 8930](#)

Bhagirathi v. Indradev, (Kshitij Shailendra, J.), [2024 SCC OnLine All 8932](#)

Dilip Kumar Jaiswal v. Poonam Devi, (**Arun Bhansali**, C.J. and Vikas Budhwar, J.), [2024 SCC OnLine All 8923](#)

Divine Conbuild (P) Ltd. v. State of U.P., (Pritinker Diwaker, C.J. and Ashutosh Srivastava, J.), [2023 SCC OnLine All 5441](#)

Docket Care Systems v. Hariwill Electronics India (P) Ltd., (Arun Bhansali, C.J. and Jaspreet Singh, J.), [2024 SCC OnLine All 8925](#)

Housing Development Finance Corpn. Ltd. v. State of U.P., (Mahesh Chandra Tripathi and **Saumitra Dayal Singh** and Siddharth, JJ.), [2024 SCC OnLine All 8931](#)

Jamal Kha v. Siraj Ahmad, (Rohit Ranjan Agarwal, J.), [2024 SCC OnLine All 8935](#)

Master Arjeet Pratap Singh v. State of U.P., (Arun Bhansali, C.J. and Vikas Budhwar, J.), [2024 SCC OnLine All 8929](#)

Mohd. Rehan v. Lucknow Development Authority, (Vivek Chaudhary and Manish Kumar, JJ.), [2023 SCC OnLine All 5440](#)

Moti Singh Sikarwar v. Devendra Singh, (Jayant Banerji, J.), [2023 SCC OnLine All 5439](#)

Pawan Kumar Srivastava v. Shaily Srivastava, (Subhash Vidyarthi, J.), [2024 SCC OnLine All 8933](#)

Rakesh Kumar Jaiswal v. State of U.P., (Anjani Kumar Mishra and Jayant Banerji, JJ.), [2024 SCC OnLine All 8924](#)

Sammukh Land Developers & Promoters (P) Ltd. v. DM, [Ambedkar Nagar], (Abdul Moin, J.), [2024 SCC OnLine All 8921](#)

Sarnath Auto Zone (P) Ltd. v. Span Infra Developers (P) Ltd., (Ajit Kumar, J.), [2024 SCC OnLine All 8928](#)

Shashi Kushwaha v. Seema Shahu, (Dinesh Pathak, J.), [2024 SCC OnLine All 8926](#)

Shiv Kumar v. Hanuman Sharan, (Jaspreet Singh, J.), [2024 SCC OnLine All 8922](#)

Sunita Mishra v. Board of Revenue U.P., (Jaspreet Singh, J.), [2024 SCC OnLine All 8927](#)
Tosh Kumar Sharma v. High Court of Judicature at Allahabad, (Surya Prakash Kesarwani and Rajendra Kumar-IV, JJ.), [2022 SCC OnLine All 2665](#)
U.P. Avas Evam Vikas Parishad v. State Consumer Disputes Redressal Commission, (Chandra Kumar Rai, J.), [2024 SCC OnLine All 8934](#)
Upendra Nath Srivastava v. ADJ, (Jaspreet Singh, J.), [2024 SCC OnLine All 8936](#)
Waseem v. State of U.P., (Siddharth, J.), [2025 SCC OnLine All 5130](#)

Andhra Pradesh High Court [35]

A.S. Traders v. M.G.R. Rice Industries, (Ravi Nath Tilhari and Maheswara Rao Kuncheam, JJ.), [2025 SCC OnLine AP 3059](#)
Ankem Krishna Rao v. Devagiri Ram Koti Reddy, (Ravi Nath Tilhari, J.), [2025 SCC OnLine AP 3062](#)
B.M. Kondamma v. State of A.P., (Venkateswarlu Nimmagadda, J.), [2024 SCC OnLine AP 5839](#)
B.M. Lakshmi Narayana v. V. Bhaskar, (R. Raghunandan Rao, J.), [2024 SCC OnLine AP 5849](#)
Balijepalli Raja Sekhar v. Gorle Venkata Prasada Rao, (Subba Reddy Satti, J.), [2025 SCC OnLine AP 3065](#)
Boyapati Srinivasa Appa Rao v. Sri. Durga Malleswara Educational Society, (Ravi Nath Tilhari, J.), [2025 SCC OnLine AP 3061](#)
Evershine Monuments Chittoor v. State of A.P., (Subba Reddy Satti, J.), [2023 SCC OnLine AP 4555](#)
Jatla Venkanna v. Keerthi Srinivasa Rao, (Ravi Nath Tilhari, J.), [2023 SCC OnLine AP 4553](#)
K. Vijayashanthi v. State of A.P., (Venkateswarlu Nimmagadda, J.), [2024 SCC OnLine AP 5843](#)
Kakani Govardhan Reddy v. State of A.P., (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 3063](#)
Kalki Bhagavan Fal G Brick Industry v. State of A.P., (Ravi Nath Tilhari and Maheswara Rao Kuncheam, JJ.), [2025 SCC OnLine AP 3068](#)
Kommuri Sunil Shekar v. Regional Passport Officer, (Venkateswarlu Nimmagadda, J.), [2024 SCC OnLine AP 5847](#)
Kondi Lakshamma v. T. Lakshminarasayana, (A. Hari Haranadha Sarma, J.), [2025 SCC OnLine AP 3064](#)
Kondisetty Sujathamma v. Rajanala Radhamma, (Nyapathy Vijay, J.), [2024 SCC OnLine AP 5841](#)
KSR Developers (P) Ltd. v. Greater Visakhapatnam Municipal Corpn., (Subba Reddy Satti, J.), [2023 SCC OnLine AP 4559](#)
Kuruva Kullayappa v. Union of India, (Sumathi Jagadam, J.), [2025 SCC OnLine AP 3060](#)
Louis Dreyfus Co. (P) Ltd. v. Union of India, (R. Raghunandan Rao and Sumathi Jagadam, JJ.), [2025 SCC OnLine AP 3070](#)
M. Pedda Mallikarjuna v. Proddatur Municipality, (Subba Reddy Satti, J.), [2024 SCC OnLine AP 5853](#)
Maddipatla Sreedevi v. Maddipatla Janardhan Naidu, (B.S. Bhanumathi, J.), [2024 SCC OnLine AP 5851](#)
Magapu Satyanarayana v. State of A.P., (Ravi Nath Tilhari and Maheswara Rao Kuncheam, JJ.), [2025 SCC OnLine AP 3067](#)
Mantena Anjaneya Raju v. Union of India, (Subba Reddy Satti, J.), [2023 SCC OnLine AP 4556](#)

National Highways Authority v. Mallampati Sudha Kumari, (**R. Raghunandan Rao**, J.), [2025 SCC OnLine AP 3066](#)

Pathi Venkata Narayana v. State of A.P., (Venkateswarlu Nimmagadda, J.), [2024 SCC OnLine AP 5852](#)

Peruboyina Kotaiah v. State of A.P., (Subba Reddy Satti, J.), [2024 SCC OnLine AP 5848](#)

Polu Srinu v. State of A.P., (Venkateswarlu Nimmagadda, J.), [2023 SCC OnLine AP 4554](#)

Q. Hema v. Vadali Lalitha Prasad, (Nyapathy Vijay, J.), [2024 SCC OnLine AP 5845](#)

Rehana Begum v. A.P. Information Commission, (**Gannamaneni Ramakrishna Prasad**, J.), [2025 SCC OnLine AP 3069](#)

Shaik Sahid v. State of A.P., (B. Krishna Mohan, J.), [2024 SCC OnLine AP 5854](#)

Siddireddy Padmavathi v. Dwarampudi Tirapayya Jaganmohan Reddy, (K. Sreenivasa Reddy, J.), [2024 SCC OnLine AP 5850](#)

State of A.P. v. Branch Manager/foreman, (**U. Durga Prasad Rao** and A.V. Ravindra Babu, JJ.), [2023 SCC OnLine AP 4558](#)

Syed Acramunisa v. Conservator of Forests, (V. Sujatha, J.), [2024 SCC OnLine AP 5844](#)

Thota Adinarayana Reddy v. Thota Ravindranath Reddy, (Cheekati Manavendra Nath Roy, J.), [2023 SCC OnLine AP 4557](#)

Vanka Bhaskara Rao v. Secretary, (B. Krishna Mohan, J.), [2024 SCC OnLine AP 5846](#)

Y. Chandra Sekhar Reddy v. State of A.P., (Subba Reddy Satti, J.), [2024 SCC OnLine AP 5840](#)

Y. Kiranmayee v. D. Rukminamma, (B.S. Bhanumathi, J.), [2024 SCC OnLine AP 5842](#)

Bombay High Court [37]

Ami Corpn. v. Mitraprem Coop. Housing Society Ltd., (Bharati Dangre, J.), [2024 SCC OnLine Bom 4242](#)

Anant Ramchandra Kambali v. Dipak Bhargav Bhosale, (Prithviraj K. Chavan, J.), [2024 SCC OnLine Bom 4250](#)

Arti Rajesh Karangutkar v. Anna Rocky Fernandes, (Prithviraj K. Chavan, J.), [2023 SCC OnLine Bom 3280](#)

Ashrafbhai Ibrahimbhai Kalavdiya v. Union of India, (**Ashwin D. Bhohe**, J.), [2025 SCC OnLine Bom 2972](#)

Ashwamedh C.H.S. Ltd. v. Suresh Khedkar, (**A.S. Chandurkar** and Jitendra Jain, JJ.), [2024 SCC OnLine Bom 4243](#)

B-Right Real Estate Ltd. v. Pune Metropolitan Region Development Authority, (Devendra Kumar Upadhyaya, C.J. and **Arif S. Doctor**, J.), [2024 SCC OnLine Bom 4245](#)

Bhagyadeep Industrial Coop. Society Ltd. v. State of Maharashtra, (**Vibha Kankanwadi** and S.G. Chapalgaonkar, JJ.), [2024 SCC OnLine Bom 4249](#)

Cecilia Reynold D'Souza v. Ruby Cyril D'Souza, (Manish Pitale, J.), [2024 SCC OnLine Bom 4256](#)

Chandan Digambar Pawaskar v. Tanvi Dattaraj Gad, (Bharat P. Deshpande, J.), [2024 SCC OnLine Bom 4248](#)

Gammon India Ltd. v. M.R. Prakash, (N.J. Jamadar, J.), [2023 SCC OnLine Bom 3282](#)

Infinite India Investment Management Ltd. v. Ekvity Ventures LLP, (Bharati Dangre, J.), [2024 SCC OnLine Bom 4255](#)

- Kalpna v. State of Maharashtra*, (**Anil S. Kilor**, Anil L. Pansare and M.W. Chandwani, JJ.), [2024 SCC OnLine Bom 4258](#)
- Lawrance Pereira v. Kay Jay Constructions Co. (P) Ltd.*, (Bharat P. Deshpande, J.), [2024 SCC OnLine Bom 4262](#)
- Mahalaxmi Construction Corpn. v. State of Maharashtra*, (Nitin Jamdar and **Manjusha Deshpande**, JJ.), [2024 SCC OnLine Bom 4247](#)
- Maria Cristalina Rodrigues v. Nathalia Nicolau Rodrigues*, (M S. Sonak, J.), [2023 SCC OnLine Bom 3284](#)
- Martina Fernandes v. Rajanikant Vijaynath Keni Robolow*, (Valmiki Sa Menezes, J.), [2024 SCC OnLine Bom 4257](#)
- Medhini Kajumolkar v. Uday Sawarastkar*, (M.S. Sonak, J.), [2024 SCC OnLine Bom 4259](#)
- Mohan Ananda Bodre v. Indian Oil Corpn. Ltd.*, (**Ravindra V. Ghuge** and R.M. Joshi, JJ.), [2024 SCC OnLine Bom 4253](#)
- Munna R. Puthalappa v. Ramesh Harilal Mehta*, (Devendra Kumar Upadhyaya, C.J. and Arif S. Doctor, J.), [2024 SCC OnLine Bom 4246](#)
- Nandlal Khemka v. State of Goa*, (**Bharat P. Deshpande** and Valmiki Sa Menezes, JJ.), [2024 SCC OnLine Bom 4263](#)
- Prajakta Prabhakar Kadu v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2023 SCC OnLine Bom 3281](#)
- Professor Gurdial Singh Sokhi v. Neel Shantiniketan Coop. Housing Society Ltd.*, (Sandeep V. Marne, J.), [2023 SCC OnLine Bom 3285](#)
- Ramnath Govind Kadam v. Mangal Bhausahab Kadam*, (S.G. Mehare, J.), [2024 SCC OnLine Bom 4244](#)
- Rani v. State of Maharashtra*, (S.G. Mehare, J.), [2024 SCC OnLine Bom 4260](#)
- Reliance Jio Infratel (P) Ltd. v. State of Goa*, (M.S. Sonak and Valmiki Sa Menezes, JJ.), [2024 SCC OnLine Bom 4241](#)
- S.D. Nikam v. Gokhale Education Society Educational Trust*, (**G.S. Kulkarni** and Jitendra Jain, JJ.), [2023 SCC OnLine Bom 3283](#)
- Sangram Balavant Repe v. Executive Engineer, Mechanical Division, Satara*, (**Devendra Kumar Upadhyaya**, C.J. and Arif S. Doctor, J.), [2024 SCC OnLine Bom 4267](#)
- Satish Tandon Productions v. Enterprises Ltd.*, (A.S. Chandurkar and **Rajesh S. Patil**, JJ.), [2024 SCC OnLine Bom 4254](#)
- Shivam Ispat (P) Ltd. v. Union of India*, (M.S. Sonak and **Avinash G. Gharote**, JJ.), [2024 SCC OnLine Bom 4261](#)
- Shruti Sakharan Sorte v. Anant Bajirao Buradkar*, (**Avinash G. Gharote** and M.S. Jawalkar, JJ.), [2024 SCC OnLine Bom 4251](#)
- South Central Steel & Power Ltd. v. State of Maharashtra*, (**Avinash G. Gharote** and M.S. Jawalkar, JJ.), [2024 SCC OnLine Bom 4252](#)
- Swati Mangesh Sawant v. State of Maharashtra*, (Sandeep V. Marne, J.), [2023 SCC OnLine Bom 3278](#)
- Swati Mangesh Sawant v. State of Maharashtra*, (Sandeep V. Marne, J.), [2023 SCC OnLine Bom 3278](#)

Vaman Krishna Mandrekar v. Satchit Krishna Manderkar, (Bharat P. Deshpande, J.), [2024 SCC OnLine Bom 4264](#)

Vd. Ganesh Sitaram Magar v. State of Maharashtra, (Ravindra V. Ghuge and **Y.G. Khobragade**, JJ.), [2024 SCC OnLine Bom 4266](#)

Vishwas Kawthankar v. Sunita Vishwas Kawthankar, (Bharat P. Deshpande, J.), [2024 SCC OnLine Bom 4265](#)

Vitthal Rajaram Shitole v. Collector, Pune, (**G.S. Patel** and Kamal Khata, JJ.), [2023 SCC OnLine Bom 3279](#)

Calcutta High Court [86]

Abdul Hakim Mondal v. State of W.B., (**Sabyasachi Bhattacharyya** and **Uday Kumar**, JJ.), [2025 SCC OnLine Cal 6997](#)

Anup Dutta v. State of W.B., (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 6971](#)

Archana Jana v. State of W.B., (**Sabyasachi Bhattacharyya** and **Uday Kumar**, JJ.), [2025 SCC OnLine Cal 6951](#)

Aveek Sarkar v. State of W.B., (**Dr Ajoy Kumar Mukherjee**, J.), [2025 SCC OnLine Cal 6942](#)

Ayan Roy v. W.B. Board of Secondary Education, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6977](#)

Badal Chatterjee Shikha Chatterjee v. State of W.B., (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6954](#)

Bhabani Sarkar v. State of W.B., (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6965](#)

Bikash Mahesh v. Utpal Dhara, (**Aniruddha Roy**, J.), [2025 SCC OnLine Cal 6995](#)

Bimal Khetawat v. State of W.B., (**Bibhas Ranjan De**, J.), [2025 SCC OnLine Cal 6932](#)

Birendra Bhagat v. Arch Infra Properties (P) Ltd., (Shampa Sarkar, J.), [2024 SCC OnLine Cal 12096](#)

BPCL & ARETPL J.V. v. Eastern Coalfields Ltd., (**T.S. Sivagnanam**, C.J. and **Hiranmay Bhattacharyya**, J.), [2024 SCC OnLine Cal 12091](#)

Calcutta Club Ltd. v. Union of India, (**Ajay Kumar Gupta**, J.), [2025 SCC OnLine Cal 6992](#)

Chaitali Sarkar v. State of W.B., (**Sujoy Paul** and **Smita Das De**, JJ.), [2025 SCC OnLine Cal 6949](#)

Chameli Halder v. State of W.B., (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 6967](#)

Chand Mahammad v. State of W.B., (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6969](#)

Deo Raj Rai v. State of W.B., (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6986](#)

Esplanade Stores v. LIC, (**Chaitali Chatterjee Das**, J.), [2025 SCC OnLine Cal 6933](#)

Govind Gas Power Co. v. State of W.B., (**Shampa Dutt (Paul)**, J.), [2025 SCC OnLine Cal 6993](#)

Gurupada Konar v. Rachna Shah, (Soumen Sen and Hiranmay Bhattacharyya, JJ.), [2025 SCC OnLine Cal 6935](#)

Gyan Traders Ltd. v. Mahendra Kumar Agarwal, (Sugato Majumdar, J.), [2024 SCC OnLine Cal 12098](#)

H.B. Block Residents' Assn. v. State of W.B., (**T.S. Sivagnanam**, C.J. and **Hiranmay Bhattacharyya**, J.), [2023 SCC OnLine Cal 6715](#)

Haldiram Ltd. v. Kolkata Metropolitan Development Authority, (**Sabyasachi Bhattacharyya** and **Uday Kumar**, JJ.), [2025 SCC OnLine Cal 6948](#)

Hemant Kanoria v. UCO Bank, (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 6968](#)

- Himalay Transworld v. Kolkata Metropolitan Development Authority*, (**Shampa Dutt (Paul)**, J.), [2025 SCC OnLine Cal 6990](#)
- Hindustan Petroleum Corpn. Ltd. v. Prasanta Soren*, (**Sabyasachi Bhattacharyya** and **Uday Kumar, JJ.**), [2025 SCC OnLine Cal 6950](#)
- Hissey Gyaltsen v. State of W.B.*, (**Bibhas Ranjan De**, J.), [2025 SCC OnLine Cal 6929](#)
- In Re: Sures Tibrewal & Ingit Tibrewal v. Khushi Tibrewal*, (**Bivas Pattanayak**, J.), [2024 SCC OnLine Cal 12099](#)
- IRC Natural Resources (P) Ltd. v. State of W.B.*, (**Subhendu Samanta**, J.), [2025 SCC OnLine Cal 6994](#)
- Ishan Ghosh (Dr.) v. State of W.B.*, (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 6966](#)
- Kalpatru Agroforest Enterprises (P) Ltd. v. SBI*, (**Sugato Majumdar**, J.), [2024 SCC OnLine Cal 12090](#)
- Kamal Paul v. Snigdha Hembram*, (**Sabyasachi Bhattacharyya**, J.), [2025 SCC OnLine Cal 6973](#)
- KFC Intertional Ltd. v. Colour Enterprises*, (**Bibhas Ranjan De**, J.), [2025 SCC OnLine Cal 6931](#)
- Lakshmi Gayen v. Rina Rani Jodder Raptan*, (**Hiranmay Bhattacharyya**, J.), [2025 SCC OnLine Cal 6926](#)
- Lal Mohan Bauri v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6956](#)
- M.S. Rajendran v. Superintending Engineer*, (**Arindam Mukherjee**, J.), [2024 SCC OnLine Cal 12097](#)
- Maleka Khatun v. State of W.B.*, (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 6984](#)
- Manujendra Narayan Roy v. State of W.B.*, (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 6985](#)
- Mohd. Sajid Alam v. State of W.B.*, (**Uday Kumar**, J.), [2025 SCC OnLine Cal 6941](#)
- Monojit Guha Roy v. Subrata Indu*, (**I.P. Mukerji** and **Biswaroop Chowdhury, JJ.**), [2024 SCC OnLine Cal 12095](#)
- Mridul Kanti Das v. Mosaraf Hossain*, (**Partha Sarathi Sen**, J.), [2025 SCC OnLine Cal 6934](#)
- Nikhil Ranjan Das v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6963](#)
- Nur Ali v. State of W.B.*, (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 6987](#)
- P.C. Chandra Financial Services (P) Ltd. v. State of W.B.*, (**Sabyasachi Bhattacharyya** and **Uday Kumar, JJ.**), [2025 SCC OnLine Cal 6998](#)
- Parag Majumdar v. State of W.B.*, (**Bibhas Ranjan De**, J.), [2025 SCC OnLine Cal 6928](#)
- Parimal Mahata v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6962](#)
- Partha Pritam Pal v. Kanika Mondal*, (**Uday Kumar**, J.), [2025 SCC OnLine Cal 6940](#)
- Prajnadeepta Roy v. State of W.B.*, (**Raja Basu Chowdhruy**, J.), [2025 SCC OnLine Cal 6952](#)
- Pramod Pati Tripathi v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6980](#)
- Preeti Singh v. Santosh Singh*, (**Harish Tandon** and **Prasenjit Biswas, JJ.**), [2023 SCC OnLine Cal 6713](#)
- Prem Kumar Chowdhury v. Jiyajeerao Cotton Mills Ltd.*, (**Apurba Sinha Ray**, J.), [2024 SCC OnLine Cal 12092](#)
- R. Kavya v. Council for Indian School Certificate Examinations*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6955](#)
- Ram Kishan Mittal v. State of W.B.*, (**Partha Sarathi Sen**, J.), [2025 SCC OnLine Cal 6945](#)
- Ram Narayan Guchait v. State of W.B.*, (**Chaitali Chatterjee Das**, J.), [2025 SCC OnLine Cal 6944](#)
- Rejuan v. State of W.B.*, (**Debangsu Basak** and **Prasenjit Biswas, JJ.**), [2025 SCC OnLine Cal 6927](#)

- Rita Roy v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6953](#)
- S.K. Abdul Hamid, In re*, (Rajasekhar Mantha and Ajay Kumar Gupta, JJ.), [2025 SCC OnLine Cal 6938](#)
- Saiful Islam Shaikh v. State of W.B.*, (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 6991](#)
- Sandhya Guha v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6964](#)
- Sandipan Ghosh v. State of W.B.*, (**Partha Sarathi Sen**, J.), [2025 SCC OnLine Cal 6988](#)
- Sanghamitra Bhunia Mondal v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6957](#)
- Sarojini Mondal v. Sukumar Naskar*, (**Sabyasachi Bhattacharyya** and **Uday Kumar**, JJ.), [2025 SCC OnLine Cal 6947](#)
- Satish Chandra Das v. Alapon Bandyopadhyay*, (**Sabyasachi Bhattacharyya**, J.), [2025 SCC OnLine Cal 6974](#)
- Shamima Khatun v. State of W.B.*, (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 6983](#)
- Shiben Barman v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6975](#)
- Shrabonti Dutta v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6982](#)
- Shyam Sundar Paul v. Goutam Poddar*, (Kausik Chanda, J.), [2023 SCC OnLine Cal 6714](#)
- Shyamal Mistry v. State of W.B.*, (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 6972](#)
- Sima Mandal v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6960](#)
- Sk. Jakir Hossen v. Abanindra Singha*, (**Aniruddha Roy**, J.), [2025 SCC OnLine Cal 6996](#)
- Somen Biswas v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6978](#)
- Somnath Narayan v. State of W.B.*, (**Sabyasachi Bhattacharyya**, J.), [2025 SCC OnLine Cal 6970](#)
- Soumen Roy v. State of W.B.*, (**Partha Sarathi Chatterjee**, J.), [2025 SCC OnLine Cal 6981](#)
- State of W.B. v. S.K. Hasina Sultana*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2025 SCC OnLine Cal 6946](#)
- Station Manager v. Ganaranjan Chapadar*, (Prasenjit Biswas, J.), [2024 SCC OnLine Cal 12094](#)
- Subodh Kumar Goel v. Enforcement Directorate*, (**Suvra Ghosh**, J.), [2025 SCC OnLine Cal 6939](#)
- Sukumar Das v. State of W.B.*, (**Prasenjit Biswas**, J.), [2025 SCC OnLine Cal 6937](#)
- Sukumar Naskar v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6959](#)
- Suman Karmakar v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6958](#)
- Suman Palit v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6979](#)
- Sumanta Singha v. Siliguri Jalpaiguri Development Authority*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 6976](#)
- Svaryu Energy Ltd. v. Union of India*, (**Om Narayan Rai**, J.), [2025 SCC OnLine Cal 6989](#)
- Swami Smaranananda v. Nil*, (Arindam Mukherjee, J.), [2024 SCC OnLine Cal 12093](#)
- Tapan Kumar Basu v. State of W.B.*, (**Uday Kumar**, J.), [2025 SCC OnLine Cal 6943](#)
- Tushar Das v. State of W.B.*, (**Prasenjit Biswas**, J.), [2025 SCC OnLine Cal 6936](#)
- Tusharansu Bikas Das v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 6961](#)
- UBS Switzerland AG v. State of W.B.*, (**Bibhas Ranjan De**, J.), [2025 SCC OnLine Cal 6930](#)

Chhattisgarh High Court [49]

- Abdul Hamid v. Yakoob Ali Rizvi*, (**Sanjay S. Agrawal**, J.), 2025 SCC OnLine Chh 8318
- Abhishek Sarkar v. Dipika Mandal*, (Deepak Kumar Tiwari, J.), 2024 SCC OnLine Chh 14054
- Amitabh Tiwari v. State of Chhattisgarh*, (**Sanjay S. Agrawal**, J.), 2025 SCC OnLine Chh 8333
- Anil Kumar Sehgal v. Narayan Lal*, (**Deepak Kumar Tiwari**, J.), 2025 SCC OnLine Chh 8325
- Anita Mahesh Gupta v. Sadananad Maitri*, (Deepak Kumar Tiwari, J.), 2024 SCC OnLine Chh 14063
- Asha Agrawal v. Ghanshyam Dewangan*, (**Deepak Kumar Tiwari**, J.), 2025 SCC OnLine Chh 8322
- Ashok Kumar Gulhare v. Rakhi Kesharwani*, (Rakesh Mohan Pandey, J.), 2024 SCC OnLine Chh 14056
- Bajrang Sahu v. Dinesh Jaiswal*, (**Goutam Bhaduri** and Rajani Dubey, JJ.), 2024 SCC OnLine Chh 14053
- Bhupendra Singh Thakur v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 8328
- Chief Executive Officer v. Anup Kumar Sahu*, (**Goutam Bhaduri** and Radhakishan Agrawal, JJ.), 2024 SCC OnLine Chh 14066
- Dhanraj Agrawal v. Baharata Ram Baghel*, (**Radhakishan Agrawal**, J.), 2025 SCC OnLine Chh 8321
- Dilip Goswami v. Ranjan Prasad*, (**Deepak Kumar Tiwari**, J.), 2025 SCC OnLine Chh 8319
- Gofelal Banjare v. Bhagelal Banjare*, (Deepak Kumar Tiwari, J.), 2024 SCC OnLine Chh 14061
- Jai Balaji Construction Co. v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 8334
- Kamta Prasad v. Pilwadas Baijnath*, (**Goutam Bhaduri** and Deepak Kumar Tiwari, JJ.), 2023 SCC OnLine Chh 6051
- Khadim Khan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 8335
- Kshetriya Transporter Welfare Assn. SIPAT v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2025 SCC OnLine Chh 8339
- Laxmi Shadangi v. Pankaj Kumar Shadangi*, (Deepak Kumar Tiwari, J.), 2024 SCC OnLine Chh 14060
- Mahendra Singh v. State of Chhattisgarh*, (**Rajani Dubey** and Amitendra Kishore Prasad, JJ.), 2025 SCC OnLine Chh 8326
- Meena Rai v. Neeta Seeta Ram Prasad*, (Rakesh Mohan Pandey, J.), 2024 SCC OnLine Chh 14059
- Namsharan Dewangan v. Krishna Bai*, (Rakesh Mohan Pandey, J.), 2024 SCC OnLine Chh 14048
- Nitin Harish Naiyar v. Jyoti Nitin Naiyar*, (Goutam Bhaduri and **Radhakishan Agrawal**, JJ.), 2024 SCC OnLine Chh 14062
- Peeli Bai Bhaina v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), 2024 SCC OnLine Chh 14057
- Pramod Kumar Kalmegh v. Kumari Bai*, (**Goutam Bhaduri** and Rajani Dubey, JJ.), 2024 SCC OnLine Chh 14058
- Prateek Kumar Gupta v. Rubina Sheikh*, (**Sanjay S. Agrawal**, J.), 2025 SCC OnLine Chh 8316
- Pushpa Dhankar v. Hemant Kumar Dhankar*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 8331
- Raghuveer Singh v. Amrika*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 8332
- Raghvendra Singh Kshatriya v. State of C.G.*, (**Rajani Dubey**, J.), 2025 SCC OnLine Chh 8327

Rajesh Nandeshwar v. Sudhir Kumar Shinde, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 8320](#)
Ramchandra Ji Mandir Sarwarakar Chudamanidas Akhilesh Das v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2024 SCC OnLine Chh 14049](#)
Rupanadham Steel (P) Ltd. v. National Highway Authority of India, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2024 SCC OnLine Chh 14051](#)
Samarin Nishad v. Dhaniram Nishad, (**Goutam Bhaduri** and Deepak Kumar Tiwari, JJ.), [2023 SCC OnLine Chh 6053](#)
Sanjay Mandal v. Sunila Mandal, (Rajani Dubey, J.), [2024 SCC OnLine Chh 14052](#)
Sanjay Mishra v. Municipal Corpn., (P. Sam Koshy, J.), [2023 SCC OnLine Chh 6054](#)
Satish Agrawal v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2024 SCC OnLine Chh 14050](#)
State of Chhattisgarh v. Sanjay Ratre, (**Sanjay S. Agrawal** and Radhakishan Agrawal, JJ.), [2025 SCC OnLine Chh 8317](#)
Sunil Agrahari v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8329](#)
Sunil Kumar Khandelua v. State of Chhattisgarh, (Parth Prateem Sahu, J.), [2024 SCC OnLine Chh 14055](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8336](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 8337](#)
Suo Moto Public Intrest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2025 SCC OnLine Chh 8338](#)
Suraj Prasad Gupta v. Ramnigah Sharma, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 8324](#)
Suyash Kanti Ghosh v. Central Silk Board, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2024 SCC OnLine Chh 14065](#)
Tekram Banjare v. Indrani Thakur, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 8323](#)
Umend Ramji Jaiswal v. Durgeshwari Umend Jaiswal, (**Goutam Bhaduri** and Sanjay S. Agrawal, JJ.), [2024 SCC OnLine Chh 14047](#)
Uttra Devi Kurre v. Bhagwati Prasad Kurre, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 8330](#)
X28 v. State of Chhattisgarh, (Sanjay S. Agrawal and **Radhakishan Agrawal**, JJ.), [2025 SCC OnLine Chh 8315](#)
Xyz v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2024 SCC OnLine Chh 14064](#)
Zephyr-Vepl-Kcl (JV) v. South Eastern Coalfields Ltd., (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2023 SCC OnLine Chh 6052](#)

Delhi High Court [27]

Aaone Developers (P) Ltd. v. Sabita Jha, (**Sachin Datta**, J.), [2023 SCC OnLine Del 8810](#)
Allied Blenders & Distillers Ltd. v. Kulbir Singh, (**Tejas Karia**, J.), [2025 SCC OnLine Del 5603](#)
Anmol Rattan Bakshi v. Subhash Chand Rastogi, (**Neena Bansal Krishna**, J.), [2025 SCC OnLine Del 5607](#)
Ansh Jindal v. State (NCT of Delhi), (**Arun Monga**, J.), [2025 SCC OnLine Del 5608](#)
Avtar Singh v. Punjabi Academy, (**Jyoti Singh**, J.), [2025 SCC OnLine Del 5624](#)

Champion Project Enterprises v. Union of India, (Tejas Karia, J.), [2025 SCC OnLine Del 5620](#)
Condor Footwear (India) Ltd. v. Nexgen Footwear (P) Ltd., (Tejas Karia, J.), [2025 SCC OnLine Del 5611](#)
Container Corpn. of India Ltd. v. Watrana Traction Co., (Anil Kshetarpal and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 5613](#)
Court on its Own Motion v. Obsession Naaz, (Subramonium Prasad and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 5606](#)
Dinesh Khatri v. State (NCT of Delhi), (Neena Bansal Krishna, J.), [2025 SCC OnLine Del 5622](#)
Joginder Pal Singh v. State (NCT of Delhi), (Purushaindra Kumar Kaurav, J.), [2025 SCC OnLine Del 5617](#)
Maharani Bagh Coop. House Building & Welfare Society Ltd. v. Union of India, (Prathiba M. Singh and Manmeet Pritam Singh Arora, JJ.), [2025 SCC OnLine Del 5619](#)
Mamata Kathuria v. State, (Neena Bansal Krishna, J.), [2023 SCC OnLine Del 8807](#)
Mankind Pharma Ltd. v. Ram Kumar, (Tejas Karia, J.), [2025 SCC OnLine Del 5604](#)
Mankind Pharma Ltd. v. Registrar of Trade Marks, (Tejas Karia, J.), [2025 SCC OnLine Del 5602](#)
Mensa Brand Technologies (P) Ltd. v. Registrar of Trade Marks, (Tejas Karia, J.), [2025 SCC OnLine Del 5601](#)
Mohd. Ubaid v. NDMC, (Mini Pushkarna, J.), [2025 SCC OnLine Del 5618](#)
Mohsin Khan v. State (NCT of Delhi), (Dr Swarana Kanta Sharma, J.), [2025 SCC OnLine Del 5609](#)
Navin Ahuja v. Office of Lt. Governor of Delhi, (Sanjeev Narula, J.), [2025 SCC OnLine Del 5623](#)
Nishesh Ranjan v. Indiabulls Housing Finance Ltd., (Prathiba M. Singh, J.), [2024 SCC OnLine Del 9730](#)
Priyanka v. Yudhvair Chhikara, (Anil Kshetarpal and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 5616](#)
Ranjan Rattan Vadhera v. State, (Tejas Karia, J.), [2025 SCC OnLine Del 5614](#)
State (NCT of Delhi) v. Anil Kumar, (Anil Kshetarpal and Harish Vaidyanathan Shankar, JJ.), [2025 SCC OnLine Del 5615](#)
Sunil Kumar Dawar v. DM, South-East, (Neena Bansal Krishna, J.), [2025 SCC OnLine Del 5621](#)
Sushil Kumar v. Polo/Lauren Co. L.P., (Tejas Karia, J.), [2025 SCC OnLine Del 5605](#)
Yatra Online Ltd. v. Mach Conferences & Events Ltd., (Tejas Karia, J.), [2025 SCC OnLine Del 5610](#)
YMI Ghar Soaps (P) Ltd. v. Ashok Kumar, (Manmeet Pritam Singh Arora, J.), [2025 SCC OnLine Del 5612](#)

Gauhati High Court [14]

Abdul Rasit Ali v. Mariam Nessa, (Devashis Baruah, J.), [2024 SCC OnLine Gau 2121](#)
Anjan Kr Dey v. Jayanti Dey, (Devashis Baruah, J.), [2024 SCC OnLine Gau 2123](#)
Arup Sinha v. Power Grid Corpn. of India Ltd., (Manish Choudhury, J.), [2024 SCC OnLine Gau 2130](#)
Ayesha Begum v. Moina Begum, (Mitali Thakuria, J.), [2024 SCC OnLine Gau 2127](#)
Balraj Agro Industries v. State of Assam, (Michael Zothankhuma, J.), [2024 SCC OnLine Gau 2132](#)
Chandakhola Beel Fishery Coop. Societies Ltd. v. State of Assam, (Vijay Bishnoi, C.J. and Suman Shyam, J.), [2024 SCC OnLine Gau 2131](#)

Gourpada Roy v. State of Assam, (N. Unnikrishnan Nair, J.), [2024 SCC OnLine Gau 2128](#)
Khagen Sensua v. State of Assam, (Devashis Baruah, J.), [2024 SCC OnLine Gau 2129](#)
Mandira Das v. Ajit Ghosh, (Mridul Kumar Kalita, J.), [2024 SCC OnLine Gau 2125](#)
Mazibur Rahman v. State of Assam, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5536](#)
Naima Begum v. Union of India, (Manash Ranjan Pathak and **Mitali Thakuria**, JJ.), [2023 SCC OnLine Gau 5535](#)
Pakoriduba Matsyajibi Samabai Smity Ltd. v. State of Assam, (Vijay Bishnoi, C.J. and **Suman Shyam**, J.), [2024 SCC OnLine Gau 2124](#)
Paresh Kumar Chutia v. Insurance Ombudsman, (Kaushik Goswami, J.), [2024 SCC OnLine Gau 2126](#)
Sirajul Islam v. Firoza Begum, (Devashis Baruah, J.), [2024 SCC OnLine Gau 2122](#)

Gujarat High Court [97]

Aakash v. Home Dept., (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3536](#)
Aayushi v. Sagar Shavarmal Sharma, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3474](#)
Ahmedabad Municipal Corpn. v. Babubhai Patel, (**Umesh A. Trivedi** and **M.K. Thakker**, JJ.), [2023 SCC OnLine Guj 5109](#)
Alpeshkumar Ramsinh Rathod v. State of Gujarat, (Nikhil S. Kariel, J.), [2024 SCC OnLine Guj 4403](#)
Avinash Babulal Solanki v. State of Gujarat, (**J.C. Doshi**, J.), [2025 SCC OnLine Guj 3469](#)
Bhargav Kanaiyalal Bhatt v. State of Gujarat, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3504](#)
Bharvad (Gamara) Kara Manda v. State of Gujarat, (**Devan M. Desai**, J.), [2025 SCC OnLine Guj 3472](#)
Bhathiji Khodaji Thakor v. Rashmiben Suryakant Patel, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3489](#)
Bhavesht Dipakbhai Raj v. State of Gujarat, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3524](#)
Bhaveshtbhai Nareshchandra Amin v. Dilipbhai Bhaktidas Doshi, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3481](#)
Bhikhabhai Devabhai Chavda v. ONGC, (Devan M. Desai, J.), [2024 SCC OnLine Guj 4415](#)
Bhupatlal Narsinhbhai Sarvaiya v. State of Gujarat, (**Nikhil S. Kariel**, J.), [2025 SCC OnLine Guj 3494](#)
Brahman Vankji Valji v. Collector, (**Devan M. Desai**, J.), [2025 SCC OnLine Guj 3464](#)
Chandrabhushan Ramnand Sinh v. Nilaben, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3487](#)
Chandubhai Govindbhai Patel v. Collector, (**Sunita Agarwal**, C.J. and Pranav Trivedi, J.), [2024 SCC OnLine Guj 4417](#)
Chirag Anilrav Vaghmare v. State of Gujarat, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3510](#)
Christian Nilam Timothy v. State of Gujarat, (**Sandeep N. Bhatt**, J.), [2025 SCC OnLine Guj 3488](#)
Dahyabhai Chotubhai Patel v. State of Gujarat, (**Nikhil S. Kariel**, J.), [2025 SCC OnLine Guj 3482](#)
Dashrathsinh Gambhirsinh Sarvaiya v. Bhupatbhai Mavjibhai Baraiya, (J.C. Doshi, J.), [2024 SCC OnLine Guj 4412](#)

Dineshkumar v. State, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3527](#)
Dipak v. State of Gujarat, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3508](#)
Dipakkumar Gordhandas Notani v. State of Gujarat, (**J.C. Doshi**, J.), [2025 SCC OnLine Guj 3499](#)
Dulabhai Bijalbhai Talpada v. Ravjibhai Ghelabhai Talpada Vaghri, (J.C. Doshi, J.), [2024 SCC OnLine Guj 4416](#)
Gajendra v. State, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3505](#)
Goodrich Maritime (P) Ltd. v. Kandla Port Trust, (**Sunita Agarwal**, C.J. and Aniruddha P. Mayee, J.), [2024 SCC OnLine Guj 4407](#)
Gordhanbhai Bhanubhai Solanki v. State of Gujarat, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3480](#)
Govindbhai v. State of Gujarat, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3531](#)
Haidarali v. State of Gujarat, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3517](#)
Hardik v. State of Gujarat, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3520](#)
Hardikkumar Narendrabhai Rana v. State of Gujarat, (**Nikhil S. Kariel**, J.), [2025 SCC OnLine Guj 3493](#)
Harsh Ashwinbhai Desai v. State of Gujarat, (**J.C. Doshi**, J.), [2025 SCC OnLine Guj 3500](#)
Hindustan Petroleum Corpn. Ltd. v. Kiritkumar Dhanesinh Chauhan, (**N.V. Anjaria** and Pranav Trivedi, JJ.), [2024 SCC OnLine Guj 4405](#)
Irfan v. State of Gujarat, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3513](#)
Jashvantbhai Amrutlal Nayee v. State of Gujarat, (**Nikhil S. Kariel**, J.), [2025 SCC OnLine Guj 3477](#)
Jitendrabhai v. State of Gujarat, (**Divyesh A. Joshi**, J.), [2025 SCC OnLine Guj 3471](#)
Jiteshbhai Ambalalbhai Aod v. State, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3507](#)
Kamal v. State of Gujarat, (**Cheekati Manavendranath Roy**, J.), [2024 SCC OnLine Guj 4423](#)
Kaushal Prabhudas Patel v. State of Gujarat, (**Biren Vaishnav** and Pranav Trivedi, JJ.), [2024 SCC OnLine Guj 4414](#)
Kesurbhai Karshanbhai Bheda v. State of Gujarat, (**J.C. Doshi**, J.), [2025 SCC OnLine Guj 3468](#)
Khokhar Bhikhabhai Jinabhai Chakubhai v. Khokhar Sangeetaben Bhikhabhai, (J.C. Doshi, J.), [2024 SCC OnLine Guj 4402](#)
Kinjal Pratikkumar Dave v. Pratikkumar Jayendrabhai Dave, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3475](#)
Kotak Mahindra Bank Ltd. v. Sagar Shantilal Gosai, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3485](#)
Kumpal Jagdishbhai Madrasi v. State of Gujarat, (J.C. Doshi, J.), [2024 SCC OnLine Guj 4401](#)
Lalbahadur v. State, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3534](#)
Lalsingh Amarsingh Tilpitiya (Siklighar) v. State of Gujarat, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3503](#)
Madhaviben Jitendrabhai Rupareliya v. State of Gujarat, (Nirzar S. Desai, J.), [2024 SCC OnLine Guj 4410](#)
Mahadevbhai Hemabhai Rathod v. Secretary, (**Sandeep N. Bhatt**, J.), [2025 SCC OnLine Guj 3490](#)
Malde Veja Karavadra v. Ramabhai Veja Karavadra, (J.C. Doshi, J.), [2024 SCC OnLine Guj 4419](#)
Manish v. State, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3515](#)

- Manishaben v. State*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3529](#)
- Mehmudhussain v. State of Gujarat*, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3512](#)
- Mehul v. State*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3535](#)
- Milan v. Collector*, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3483](#)
- Mohanbhai Somabhai Senma v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3530](#)
- Mohd. Ashfak Yasinbag Mirza v. Chandravadan Dahyabhai Barot*, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3479](#)
- Mosin v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3528](#)
- Mukeshbhai v. State of Gujarat*, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3521](#)
- Nimesh v. State of Gujarat*, (**J.C. Doshi**, J.), [2025 SCC OnLine Guj 3470](#)
- Nishitbhai v. State of Gujarat*, (**Hasmukh D. Suthar**, J.), [2025 SCC OnLine Guj 3497](#)
- Omprakash v. State*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3523](#)
- Pareesh Rameshchandra Shastri v. State of Gujarat*, (J.C. Doshi, J.), [2024 SCC OnLine Guj 4409](#)
- Parmar Rajabhai Govindbhai v. State of Gujarat*, (**Sandeep N. Bhatt**, J.), [2025 SCC OnLine Guj 3478](#)
- Patel Bhavikkumar Praveenbhai v. Harmanbhai Maganbhai Bhoi*, (Bhargav D. Karia, J.), [2024 SCC OnLine Guj 4408](#)
- Patel Manish Ponamchandbhai v. Sagarbhai Lilabhai Desai (Jotana)*, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3484](#)
- Pradeepbhai v. DM*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3506](#)
- Punjilal Fulaji Bhagora v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3537](#)
- Rajendrabhai Chaturbhai Patel v. Dhudabhai Mathurbhai Parmar*, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3476](#)
- Rajeshkumar Nagindas Shah v. Ritaben Rajeshkumar Shah*, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 3495](#)
- Rajkot Municipal Corpn. v. Jay Hind Project Ltd.*, (Sangeeta K. Vishen, J.), [2024 SCC OnLine Guj 4420](#)
- Rakeshkumar Ramanbhai Patel v. Nil*, (Devan M. Desai, J.), [2024 SCC OnLine Guj 4404](#)
- Ramjibhai Ghusabhai Aahir v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3465](#)
- Ramsahare v. State*, (**Ilesh J. Vora** and P.M. Raval, JJ.), [2025 SCC OnLine Guj 3516](#)
- Ranjitsing v. State of Gujarat*, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3514](#)
- Ratibhai Ambabhai Pambhar v. State of Gujarat*, (**J.C. Doshi**, J.), [2025 SCC OnLine Guj 3502](#)
- Raxaben Anilkumar Patel v. Gujarat Vidhyapith*, (**Sandeep N. Bhatt**, J.), [2025 SCC OnLine Guj 3492](#)
- Rekhaben Pratapbhai Rathva v. State of Gujarat*, (**Sandeep N. Bhatt**, J.), [2025 SCC OnLine Guj 3491](#)
- Sahdevsinh Umedsinh Jadeja v. State of Gujarat*, (Ilesh J. Vora and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 3518](#)

- Sahid Kasam Sumara v. National Investigation Agency*, (Ilesh J. Vora and **P.M. Raval**, JJ.), 2025 SCC OnLine Guj 3466
- Sahilbhai Karimbhai Ramjanbhai Chaniya v. State of Gujarat*, (Ilesh J. Vora and **P.M. Raval**, JJ.), 2025 SCC OnLine Guj 3509
- Saiyed Salmabanu v. Saiyed Mohammad Ejaj Iqbalbhai*, (**Maulik J. Shelat**, J.), 2025 SCC OnLine Guj 3473
- Samir v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), 2025 SCC OnLine Guj 3525
- Sangitaben Naranbhai Parikh v. State of Gujarat*, (Sangeeta K. Vishen, J.), 2024 SCC OnLine Guj 4418
- Sejalben v. State of Gujarat*, (**J.C. Doshi**, J.), 2025 SCC OnLine Guj 3498
- Shahrukbhai Iqbalbhai Alibhai Buchad v. State of Gujarat*, (Ilesh J. Vora and **P.M. Raval**, JJ.), 2025 SCC OnLine Guj 3519
- Shakti Rajubhai Gohil/Rajput v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), 2025 SCC OnLine Guj 3522
- Shankar v. Home Dept.*, (**Ilesh J. Vora** and P.M. Raval, JJ.), 2025 SCC OnLine Guj 3532
- Shivlal v. State*, (**Ilesh J. Vora** and P.M. Raval, JJ.), 2025 SCC OnLine Guj 3533
- Sk. Ismailbhai Hushainbhai v. Vankar Ambalal Dhanabhai*, (**Sunita Agarwal**, C.J. and Ashutosh Shastri and Hemant M. Prachchhak, JJ.), 2024 SCC OnLine Guj 4421
- State of Gujarat v. Nathu Bhimji Rabari*, (**S.V. Pinto**, J.), 2025 SCC OnLine Guj 3467
- State of Gujarat v. Shivabhai Virabhai Prajapati*, (**Sunita Agarwal**, C.J. and Aniruddha P. Mayee, J.), 2024 SCC OnLine Guj 4413
- Sujal Kiritbhai Bhikhabhai Vaghela (Nadiya) v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), 2025 SCC OnLine Guj 3511
- Suresh Mishrilal Marwadi v. State of Gujarat*, (**J.C. Doshi**, J.), 2025 SCC OnLine Guj 3501
- Vaghajibhai Nathabhai Rabari v. State of Gujarat*, (**Nikhil S. Kariel**, J.), 2025 SCC OnLine Guj 3486
- Virubhai Daubha Manek v. Collector*, (J.C. Doshi, J.), 2024 SCC OnLine Guj 4411
- Yogendrasinh Natvarsinh Rathod v. State of Gujarat*, (**Nikhil S. Kariel**, J.), 2025 SCC OnLine Guj 3496
- Zakir Ismailbhai Shekh v. State of Gujarat*, (**Ilesh J. Vora** and P.M. Raval, JJ.), 2025 SCC OnLine Guj 3526
- Zala Kedarsinh Fatesinh v. Zala Manusinh Madhusinh*, (Sandeepn Bhatt, J.), 2024 SCC OnLine Guj 4406

Himachal Pradesh High Court [26]

- Anil Kumar v. Braham Chand*, (Virender Singh, J.), 2024 SCC OnLine HP 6537
- Backyard Garden (P) Ltd. v. State of H.P.*, (**Tarlok Singh Chauhan** and **Sushil Kukreja**, JJ.), 2024 SCC OnLine HP 6538
- Bal Krishan v. Bhagat Ram*, (Sushil Kukreja, J.), 2024 SCC OnLine HP 6548
- Banka Dei v. Watuli Devi*, (Rakesh Kainthla, J.), 2023 SCC OnLine HP 1880
- Bhupinder Singh v. Yashwant Singh*, (Satyen Vaidya, J.), 2023 SCC OnLine HP 1879
- Chanchal Rana v. Vibha Tanu Shree Pathania*, (Satyen Vaidya, J.), 2024 SCC OnLine HP 6556
- Dharam Pal v. Mohan Lal*, (Satyen Vaidya, J.), 2024 SCC OnLine HP 6539

H.P. Wakf Board v. Sudarshan Kumar, (Rakesh Kainthla, J.), [2023 SCC OnLine HP 1883](#)
Hitesh Thakur v. Reeta Tandon, (Sushil Kukreja, J.), [2023 SCC OnLine HP 1884](#)
Hoshiara v. Jagdish, (Ajay Mohan Goel, J.), [2024 SCC OnLine HP 6546](#)
Narender Singh v. National Highways Authority of India, (Sushil Kukreja, J.), [2023 SCC OnLine HP 1882](#)
Nisha Devi v. Sanjay Kumar, (**Vivek Singh Thakur** and Sandeep Sharma, JJ.), [2024 SCC OnLine HP 6550](#)
Om Prakash v. Curehealth Pharmaceutical (P) Ltd., (Rakesh Kainthla, J.), [2024 SCC OnLine HP 6551](#)
Om Prakash v. Shanti Devi, (Ajay Mohan Goel, J.), [2024 SCC OnLine HP 6544](#)
Principal Secretary Revenue v. Baldev Singh, (Bipin Chander Negi, J.), [2024 SCC OnLine HP 6543](#)
R.K. Co. v. State of H.P., (**M.S. Ramachandra Rao**, C.J. and Jyotsna Rewal Dua, J.), [2024 SCC OnLine HP 6555](#)
Rajesh Kumar v. Kuldeep Surinder Pal, (Ajay Mohan Goel, J.), [2024 SCC OnLine HP 6541](#)
Rajinder Sharma v. Union of India, (Bipin Chander Negi, J.), [2024 SCC OnLine HP 6545](#)
Ram Prakash v. State of H.P., (Sandeep Sharma, J.), [2024 SCC OnLine HP 6554](#)
Shamsher Singh Chandel v. Kamla Devi, (Jyotsna Rewal Dua, J.), [2024 SCC OnLine HP 6547](#)
Shiv Kant Prashar v. Chairman, (**M.S. Ramachandra Rao**, C.J. and Jyotsna Rewal Dua, J.), [2023 SCC OnLine HP 1881](#)
State of H.P. v. Tarun Mahindru, (**M.S. Ramachandra Rao**, C.J. and Jyotsna Rewal Dua, J.), [2024 SCC OnLine HP 6553](#)
Surjeet Kaur v. LAO, (Sushil Kukreja, J.), [2024 SCC OnLine HP 6549](#)
Tikam Ram v. Besru, (Ajay Mohan Goel, J.), [2024 SCC OnLine HP 6542](#)
Tulsi Ram v. Daropti Devi, (Jyotsna Rewal Dua, J.), [2024 SCC OnLine HP 6552](#)
Vijay Arora v. Himalayan Vegefruit Ltd., (Virender Singh, J.), [2024 SCC OnLine HP 6540](#)

Jharkhand High Court [27]

Ajay Singh v. State of Jharkhand, (**Sujit Narayan Prasad** and **Arun Kumar Rai**, JJ.), [2025 SCC OnLine Jhar 3084](#)
Ashok Kumar v. Jharkhand State Information Commission, (Rajesh Shankar, J.), [2023 SCC OnLine Jhar 3964](#)
Avinash Kumar v. State of Jharkhand, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 3087](#)
Braj Kishore Pandey (Dr.) v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3095](#)
Dhananjay P. Raipat v. Ranchi Municipal Corpn., (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3090](#)
Dhupendra Kumar Singh v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 3085](#)
Dinanath Tiwari v. Union of India, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3086](#)
Diwakant Thakur v. State of Jharkhand, (**Rajesh Kumar**, J.), [2025 SCC OnLine Jhar 3094](#)
Herman Tirkey v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3096](#)
Jitendra Prasad Mahto v. Nirmal Mahto, (Sujit Narayan Prasad, J.), [2024 SCC OnLine Jhar 4673](#)

New India Assurance Co. Ltd. v. Sri Balaji Agro Farm Industries (P) Ltd., (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 3965](#)

Om Prakash Pareek v. Bharat Coking Coal Ltd., (Rongon Mukhopadhyay and **Deepak Roshan**, JJ.), [2024 SCC OnLine Jhar 4670](#)

Pramod Kumar Singh v. Union of India, (**Sujit Narayan Prasad**, J.), [2025 SCC OnLine Jhar 3082](#)

Pranami Estates (P) Ltd. v. State of Jharkhand, (**Sujit Narayan Prasad**, J.), [2025 SCC OnLine Jhar 3083](#)

Ram Krishna Seva Sangh v. State of Jharkhand, (Rajesh Shankar, J.), [2023 SCC OnLine Jhar 3963](#)

Ram Kumar Ravi v. State of Jharkhand, (Gautam Kumar Choudhary, J.), [2024 SCC OnLine Jhar 4672](#)

Renu Singh v. Vivek Prasad, (**Sujit Narayan Prasad**, J.), [2025 SCC OnLine Jhar 3081](#)

Shakamari Builders (P) Ltd. v. State of Jharkhand, (**Rajesh Kumar**, J.), [2025 SCC OnLine Jhar 3092](#)

Sita Devi v. State of Jharkhand, (Anubha Rawat Choudhary, J.), [2024 SCC OnLine Jhar 4671](#)

Sita Kumari v. State of Jharkhand, (**Sujit Narayan Prasad** and Arun Kumar Rai, JJ.), [2024 SCC OnLine Jhar 4669](#)

State of Jharkhand v. Hindustan Construction Co. Ltd., (Ananda Sen, J.), [2024 SCC OnLine Jhar 4675](#)

State of Jharkhand v. Ravi Munda, (**Rongon Mukhopadhyay** and Sanjay Prasad, JJ.), [2025 SCC OnLine Jhar 3089](#)

State of Jharkhand v. Sohan Manjhi, (**Rongon Mukhopadhyay** and Sanjay Prasad, JJ.), [2025 SCC OnLine Jhar 3088](#)

Sunandan Kumar Singh v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 3097](#)

Tarsius Tirkey v. State of Jharkhand, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 3093](#)

Uma Ram v. Bharat Coking Coal Ltd., (Tarlok Singh Chauhan, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 3091](#)

Universal Stone Crusher v. State of Jharkhand, (Rongon Mukhopadhyay and Deepak Roshan, JJ.), [2024 SCC OnLine Jhar 4674](#)

Jammu and Kashmir High Court [11]

Abdul Rehman Bhat v. Haneefa Banoo, (Sanjay Dhar, J.), [2024 SCC OnLine J&K 1013](#)

Abdul Rouf Shah v. Atiqa Hassan, (Sanjay Dhar, J.), [2024 SCC OnLine J&K 1009](#)

BTES Consulting Services (P) Ltd. v. State (UT of J&K), (Tashi Rabstan, Acting C.J.), [2024 SCC OnLine J&K 1012](#)

Ghulam Nabi Dar v. Mohd. Ramzan Dar, (Sanjeev Kumar, J.), [2024 SCC OnLine J&K 1010](#)

Gousia Educational Institute Syed Sahib v. State (UT of J&K), (Tashi Rabstan, J.), [2024 SCC OnLine J&K 1017](#)

Karamat Ullah Malik v. State (UT of J&K), (Wasim Sadiq Nargal, J.), [2024 SCC OnLine J&K 1014](#)

Manzoor Ahmad Gunna v. State (UT of J&K), (Sanjay Dhar, J.), [2024 SCC OnLine J&K 1015](#)

Shopkeepers Assn. v. State (UT of J&K), (M.A. Chowdhary, J.), [2024 SCC OnLine J&K 1016](#)

State (UT of J&K) v. Zain Steel Engineering Works, (Sindhu Sharma, J.), [2024 SCC OnLine J&K 1011](#)

Subash Chander v. State (UT of J&K), (Sanjay Dhar, J.), [2024 SCC OnLine J&K 1018](#)
Tarlochan Singh v. Union of India, (**Tashi Rabstan** and Rajesh Sekhri, JJ.), [2023 SCC OnLine J&K 1366](#)

Karnataka High Court [341]

A. Amulya Reddy v. Nandish N., (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15675](#)
A. Joseph Victor v. J. Mary Shamala, (R Devdas, J.), [2025 SCC OnLine Kar 15721](#)
A. Nishar Ahmed v. Kailash Chandra Gaur, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15776](#)
A. Udayakumar v. Myhna Reality (India) (P) Ltd., (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15651](#)
A.S. Mahesha v. T. Nagashayana, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 17939](#)
A.V. Sarojamma v. Chandrashekara, (H.P. Sandesh, J.), [2023 SCC OnLine Kar 1590](#)
Abhimannu Revansiddappa v. Gayatri B. Baburao, (C.M. Joshi, J.), [2024 SCC OnLine Kar 13028](#)
Abhishek v. State of Karnataka, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 15744](#)
Afroz Begumand v. Kaleemulla, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 13041](#)
Ahalya H. Shetty v. Vathsala S. Shetty, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 13059](#)
Ajay v. State of Karnataka, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 15749](#)
Akash R Hanji Sand Stone v. Karnataka State Pollution Control Board, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 17981](#)
Akshatha C. v. Praveen Kumar J., (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15672](#)
Akshatha v. Suresh S., (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15688](#)
Ambadas v. State of Karnataka, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18004](#)
Amit Hiremath v. Priya Amit Hiremath, (**Shivashankar Amarannavar**, J.), [2025 SCC OnLine Kar 17941](#)
Anand v. State of Karnataka, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 15802](#)
Anantha Muralidhar v. S. Surya Narayana, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15822](#)
Anarkali v. Joyee Kedari Piraji, (S. Sunil Dutt Yadav and **Vijaykumar A. Patil**, JJ.), [2025 SCC OnLine Kar 17948](#)
Anglian Infrastructure Development (P) Ltd. v. Amazon Seller Services (P) Ltd., (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15646](#)
Anifabi v. T. Ekanthappa, (R Devdas, J.), [2025 SCC OnLine Kar 15711](#)
Anil Kumar v. Shankarappa, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17956](#)
Anilkumar v. Rural Development & Panchayat Raj, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18015](#)
Arpita v. Jagadish, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15683](#)
Arun v. State of Karnataka, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 15752](#)
Arvind Kumar v. Gautham Sajjanrajji Shankla, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15833](#)

- Asha Nayak v. Meega Prasanna*, (Rajesh Rai K, J.), [2025 SCC OnLine Kar 15754](#)
- Ashok Kumar v. Mahadeva*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15763](#)
- Ashwini Kotnal v. National Commission for Indian System of Medicine*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 17973](#)
- B. Lingaraju v. Radhika S.*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15761](#)
- B. Prashanth v. Ganesh S. Poojari*, (**N.V. Anjaria**, C.J. and K.V. Aravind, J.), [2025 SCC OnLine Kar 15739](#)
- B.C. Krishna v. Besagarahalli Grama Panchayath*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 13043](#)
- B.H. Kemparaj v. B.H. Nagaraju*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15654](#)
- B.K. Manju v. State*, (Mohammad Nawaz, J.), [2025 SCC OnLine Kar 15810](#)
- B.N. Nagesh v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 17980](#)
- B.R. Umapataiah v. State of Karnataka*, (Suraj Govindaraj, J.), [2023 SCC OnLine Kar 1591](#)
- B.S. Muruges v. State of Karnataka*, (V Srishananda, J.), [2025 SCC OnLine Kar 15772](#)
- B.T. Kumar v. B.N. Kumar*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 13026](#)
- B.T. Sathyanarayana v. State of Karnataka*, (V Srishananda, J.), [2025 SCC OnLine Kar 15768](#)
- Baburao Bassanna Kore v. Shivalingappa Sharnappa Kore*, (E.S. Indires, J.), [2024 SCC OnLine Kar 13019](#)
- Bala Subramaniam v. State of M.P.*, (**Mohammad Nawaz**, J.), [2025 SCC OnLine Kar 17946](#)
- Bangalore Metropolitan Transport Corpn. v. Krishnaraj S.P.*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15649](#)
- Bhagyalaxmi v. Anil Kumar*, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15668](#)
- Bhagyammax v. N.G.E.F. Employees & Ex-employees*, (S.R. Krishna Kumar, J.), [2023 SCC OnLine Kar 1599](#)
- Bharati v. Rakesh*, (**E.S. Indires**, J.), [2025 SCC OnLine Kar 15658](#)
- Bhawani Anand v. B.J. Vikas Kumar*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15830](#)
- Bhiku Lamani v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 17999](#)
- Boppanda N. Kushalappa v. Baleyada K. Cheramana*, (R. Nataraj, J.), [2024 SCC OnLine Kar 13034](#)
- C. Anandagowda v. Nagalakshmi*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 13031](#)
- C. Srinivasa v. Harisha*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15840](#)
- C.G. Devi Sreenath Varma v. Rajiv Gandhi Univeristy of Health Sciences*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17966](#)
- C.G. Parivar Global Vision v. Gajendra Bhan Singh*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15794](#)
- C.H. Manilal v. K. Ramachandra Raju*, (Mohammad Nawaz and **T.G. Shivashankare Gowda**, JJ.), [2024 SCC OnLine Kar 13050](#)
- Chaithra M. v. D. Narayanaswamy*, (R Devdas, J.), [2025 SCC OnLine Kar 15707](#)
- Chandan K. v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15820](#)
- Chandrappa v. State of Karnataka*, (V Srishananda, J.), [2025 SCC OnLine Kar 15814](#)
- Chandrashekhar v. Kariyappa*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17986](#)
- Chidanand v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18009](#)

- Chief Officer v. C. Kodanda Rama Raju*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15650](#)
- Chikkaboraiah v. Kenchegowda Boregowda*, (Rajendra Badamkar, J.), [2024 SCC OnLine Kar 13017](#)
- Chundri Sayiram v. Kamalavva*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17968](#)
- CIT v. Bhaskara Subramanyam Jayashree*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15796](#)
- Commr. v. Chitrakala Shashindra*, (**Anu Sivaraman** and G. Basavaraja, JJ.), [2024 SCC OnLine Kar 13045](#)
- D. Lakshmana v. M.V. Shantha Kumar*, (R Devdas, J.), [2025 SCC OnLine Kar 15715](#)
- D.M. Jayaramaiah v. Lakshamma*, (R Devdas, J.), [2025 SCC OnLine Kar 15724](#)
- D.P. Agro Industries v. Karnataka State Pollution Control Board*, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 17978](#)
- D.R. Krishnamurthy v. K.R. Ramaiah*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15842](#)
- D.V. Venkatesh v. State of Karnataka*, (**M.I. Arun**, J.), [2025 SCC OnLine Kar 17979](#)
- Danamma Swapnil Arali v. Swapnil Sunil Arali*, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15684](#)
- Dandaraya A. Umashetty v. Fouzia Taranum*, (**S. Sunil Dutt Yadav** and Rajesh Rai K, JJ.), [2025 SCC OnLine Kar 15638](#)
- Darshan v. State of Karnataka*, (**Mohammad Nawaz**, J.), [2025 SCC OnLine Kar 17947](#)
- Devtree Corpn. Llp. v. Bhumika North Gardenia*, (Anu Sivaraman and **Anant Ramanath Hegde**, JJ.), [2024 SCC OnLine Kar 13040](#)
- Dharamarao v. Basawaraj*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 17989](#)
- DON BOSCO English Medium School Yadgir v. State of Karnataka*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18013](#)
- Drakshayini Suresh v. Doddegowda*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 13036](#)
- E.M. Rebello v. Shanthi K.*, (V Srishananda, J.), [2025 SCC OnLine Kar 15816](#)
- Executive Engineer v. Theju Construction Co.*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 13065](#)
- G. Vasudha v. R.N. Nagaraja*, (Rajesh Rai K, J.), [2025 SCC OnLine Kar 15835](#)
- G.S. Rekha v. Manjunatha Mudhe Gowdru*, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15694](#)
- G.T. Ramaswamy v. M.N. Mahesh*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15792](#)
- Gangadharayya Shiddayya Adavimath v. Drakshayanavva*, (**G. Basavaraja**, J.), [2025 SCC OnLine Kar 17954](#)
- Gayathri B.P. v. Mali Suresh*, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15693](#)
- Geetha v. Venkatesh*, (E.S. Indires, J.), [2025 SCC OnLine Kar 15662](#)
- George Pais v. Austin Lobo*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15832](#)
- Girish K. v. Navi Solar Energy (P) Ltd.*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15807](#)
- Girish T.K. v. H.R. Combines*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15655](#)
- Golden Granites v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 17976](#)
- Goneppa v. State of Karnataka*, (**Sreenivas Harish Kumar** and K.V. Aravind, JJ.), [2025 SCC OnLine Kar 15782](#)

Govindaraju v. Karnataka Dalit Action Committee, (R Devdas, J.), [2025 SCC OnLine Kar 15702](#)
Green Energyz Gaziabad v. BHEL, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 13018](#)
Gurunath Vadde v. Ravi S., (**S. Sunil Dutt Yadav** and Rajesh Rai K, JJ.), [2025 SCC OnLine Kar 15633](#)
Gurupadappa Sunkad v. S. Shobha, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15834](#)
H. Devaraj v. Farkunda, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 13038](#)
H.M. Prasanth Kumar v. Basoor Nataraja, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15762](#)
H.S. Puttaswamy Gowda v. H.S. Vasudeva, (Sachin Shankar Magadum, J.), [2023 SCC OnLine Kar 1592](#)
Harshitha R.S. v. Karthik B.S., (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15687](#)
HDFC Bank Ltd. v. Manjushree Tractors, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15786](#)
Hemalata v. Vidhyavati, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 17997](#)
Hemant v. Damodar, (E.S. Indires, J.), [2025 SCC OnLine Kar 15696](#)
Huligeppa v. State of Karnataka, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 15745](#)
Indiabulls Housing Finance Ltd. v. Abhilash Nair, (R Devdas, J.), [2025 SCC OnLine Kar 15708](#)
Inflow Technologies (P) Ltd. v. Aparar Enterprise Solutions (P) Ltd., (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15795](#)
Institute of Language Management (P) Ltd. v. Himaja Educational Institutions, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15771](#)
J. Savithramma v. M.S. Ramachandra, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15829](#)
J.R. Anantharaman v. G. Gangadhara, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15755](#)
J.R. Krishna Murthy v. K. Ramesh, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15787](#)
Jaikumar v. State of Karnataka, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 17993](#)
Jayashree B.N. v. Prasanna Kumar R., (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15690](#)
Jyoti v. City Municipal Council, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18006](#)
K. Harshavaradhana v. K. Halappa, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17969](#)
K. Mohan & Co. (Exports) (P) Ltd. v. Haneef Mohd. Solanki, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15652](#)
K. Varalakshmi v. H.C. Swamy, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15677](#)
K. Venkateshulu v. Satyendrakumar, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15837](#)
K.B. Laxmikanth v. Shamantakamani, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15767](#)
K.G. Nagarajadhyaya v. Uma, (R Devdas, J.), [2025 SCC OnLine Kar 15700](#)
K.H. Shivakumar v. K.S. Nandini, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15759](#)
K.R. Venkatesh Murthy v. Rajandavel, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15758](#)
K.V. Padma v. Vasu K.S., (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 15800](#)
K.V. Prasad v. I-Spatial Communications (P) Ltd., (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15839](#)

- Kalyani v. Draxayani Arjun Kalal*, (S.R. Krishna Kumar and C.M. Poonacha, JJ.), 2025 SCC OnLine Kar 17952
- Kalyani v. Master Abhishek*, (S.R. Krishna Kumar and C.M. Poonacha, JJ.), 2025 SCC OnLine Kar 17953
- Kamalakshamma N.K. v. D.B. Jatti*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15780
- Kamalamma v. Nerlagundi Nagaraja*, (Ashok S. Kinagi, J.), 2024 SCC OnLine Kar 13032
- Kanumarla Manisha Reddy v. Rajiv Gandhi Univeristy of Health Sciences*, (Suraj Govindaraj, J.), 2025 SCC OnLine Kar 17967
- Kavita Belagali v. Basavaraj*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15670
- Kavitha R. v. State of Karnataka*, (Prasanna B. Varale, C.J. and Krishna S. Dixit, J.), 2023 SCC OnLine Kar 1588
- Kempadevamma v. Shivarajappa Basappa*, (K.S. Hemalekha, J.), 2024 SCC OnLine Kar 13046
- Kempamma v. Venkatalakshamma*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 13058
- Kishore Contractors (P) Ltd. v. A. Ramanjanappa*, (Lalitha Kanneganti, J.), 2024 SCC OnLine Kar 13049
- Kowshik B.R. v. Seema G.S.*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15671
- Krishnappa v. State of Karnataka*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 18008
- Kulbhushan Kapoor v. Gudi Maediratta*, (R Devdas, J.), 2025 SCC OnLine Kar 15710
- Kunhanna Shetty v. Cecilia Crasta*, (M.G. Uma, J.), 2024 SCC OnLine Kar 13024
- Lakshmi v. Karnataka State Election Commission*, (Mohammad Nawaz and Rajesh Rai K., JJ.), 2023 SCC OnLine Kar 1589
- Latha Bhaskar v. Sadananda R. Shervegar*, (R Devdas, J.), 2025 SCC OnLine Kar 15704
- Linges v. Kempamma*, (R Devdas, J.), 2025 SCC OnLine Kar 15705
- Ltimindtree Ltd. v. Commr.*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 18016
- M. Bhanuprakash v. N. Venkatakrishna*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15803
- M. Kallanagowda v. Phoolchand*, (R Devdas, J.), 2025 SCC OnLine Kar 15716
- M. Muniraju v. M.C. Santosh Kumar*, (R Devdas, J.), 2025 SCC OnLine Kar 15734
- M. Naveenkumar v. K.C. Gangaiah*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15841
- M. Somashekar v. CLN Properties (P) Ltd.*, (R Devdas, J.), 2025 SCC OnLine Kar 15728
- M. Vandhana v. State of Karnataka*, (Sreenivas Harish Kumar and S. Rachaiah, JJ.), 2024 SCC OnLine Kar 13023
- M.B. Nagarathna v. Puttaswamy*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15819
- M.B. Vanamala v. Master Vihaan Raghav*, (R Devdas, J.), 2025 SCC OnLine Kar 15730
- M.S. Shruthi v. M.H. Somashekaraiah*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15676
- Mahantesh M. Kavatagimath v. BDA*, (G. Narendar and Vijay Kumar A. Patil, JJ.), 2023 SCC OnLine Kar 1600
- Mahanthesh v. State of Karnataka*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15743
- Mahendra Karle v. M. Renukamma*, (R Devdas, J.), 2025 SCC OnLine Kar 15709
- Mahesh v. State of Karnataka*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15750
- Maheshkumar D. v. B.N. Bhagyamma*, (V Srishananda, J.), 2025 SCC OnLine Kar 15823

- Manappuram Chits (Kar) (P) Ltd. v. Jayaprakash K.*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15808
- Manappuram Chits (Kar) (P) Ltd. v. Santhosh A.*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15811
- Manivannan N. v. A. Arokia Swamy*, (R Devdas, J.), 2025 SCC OnLine Kar 15714
- Manjanna v. State of Karnataka*, (V Srishananda, J.), 2025 SCC OnLine Kar 15817
- Manjula v. Yallanagouda*, (E.S. Indires, J.), 2025 SCC OnLine Kar 15666
- Manjunath Yellappa Timmapur v. State of Karnataka*, (**Prasanna B. Varale**, C.J. and Krishna S. Dixit, J.), 2023 SCC OnLine Kar 1593
- Manjunath v. State of Karnataka*, (**Suraj Govindaraj**, J.), 2025 SCC OnLine Kar 17962
- Manjunath v. State of Karnataka*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15746
- Manjunath v. State of Karnataka*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15747
- Manjunatha Builders & Developers v. I.C. Gopinath*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15797
- Mari Shetty v. State*, (V Srishananda, J.), 2025 SCC OnLine Kar 15766
- Maruthi Bar & Restaurant v. Edel Weiss Asset Reconstruction Co. Ltd.*, (**B.M. Shyam Prasad**, J.), 2025 SCC OnLine Kar 17964
- Master Shukruth Gowda v. Dyvamma*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15686
- Meghana C.K. v. Harish B.C.*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15667
- Mohd. Fakhruddin Ajmal v. Chandramma*, (R Devdas, J.), 2025 SCC OnLine Kar 15725
- Mohd. Jabi v. Josephs Church*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15685
- Mohd. Mustafa v. Abdul Samad*, (E.S. Indires, J.), 2024 SCC OnLine Kar 13062
- Mothilalsa v. Baladas*, (E.S. Indires, J.), 2025 SCC OnLine Kar 15695
- Mounesh v. State of Karnataka*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 18005
- Mujahid Rauf Mazhari v. Election Commission Karnataka State*, (C.M. Poonacha, J.), 2024 SCC OnLine Kar 13020
- Mukkaattira Pemmaiah v. Mukkatira Jaya*, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 13061
- Munianjanappa v. Ramesh Gowda*, (R. Nataraj, J.), 2024 SCC OnLine Kar 13037
- Muthuraju Nanjaiah v. Shivalingaswamy Late Siddaiah*, (K. Natarajan, J.), 2024 SCC OnLine Kar 13042
- Mutturaja Talwar v. Commr.*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 18002
- N. Anand Rao v. K.R. Radhika*, (Mohammad Nawaz and **T.G. Shivashankare Gowda**, JJ.), 2024 SCC OnLine Kar 13039
- N. Channakrishnappa v. L. Venkatesh*, (R Devdas, J.), 2025 SCC OnLine Kar 15733
- N. Chikkabyraiah v. Ningegowda*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15760
- N. Nisar Ahmed v. R.D. Akbar*, (**Suraj Govindaraj**, J.), 2025 SCC OnLine Kar 17959
- N. Sundara Raju v. Ittina Properties (P) Ltd.*, (R Devdas, J.), 2025 SCC OnLine Kar 15737
- Nagabhushan v. Director of Municipal Administration*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 18011
- Nagesha v. State of Karnataka*, (V Srishananda, J.), 2025 SCC OnLine Kar 15785

- Nam Estates (P) Ltd. v. Kulabandhu Ram Adarsh Sharma*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 13053](#)
- Namrata v. Santosh*, (E.S. Indires, J.), [2025 SCC OnLine Kar 15660](#)
- Namratha Udupa M.S. v. Prithvi Raj K.A.*, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15692](#)
- Nanjamma v. L. Lakshman*, (R Devdas, J.), [2025 SCC OnLine Kar 15735](#)
- Narasimhaiah v. State*, (**V Srishananda**, J.), [2025 SCC OnLine Kar 16494](#)
- Narayan Hanamant Bastawadkar v. Ashok Bharmha Melge*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17961](#)
- Naveen Kumar S. v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 13025](#)
- Naveen S. v. K.R. Nagaraja*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15775](#)
- Nityanand Vinayak Baadker v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 13021](#)
- Noorjahan Begum v. Revappa*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 18014](#)
- Nooruddeen v. Hafizulla*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15789](#)
- Obinna Jeremiah Okafor v. Foreigners Regional Registration Office*, (**S. Sunil Dutt Yadav**, J.), [2025 SCC OnLine Kar 17987](#)
- Om Dilip Kandale v. State of Karnataka*, (**S. Vishwajith Shetty**, J.), [2025 SCC OnLine Kar 17945](#)
- Orange Self Storage (P) Ltd. v. Abhayaraj Shetty*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 15738](#)
- P. Srinivasa Murthy v. M.D. Sriranganath*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15838](#)
- P.N. Nagendrashetty v. Borappa*, (R Devdas, J.), [2025 SCC OnLine Kar 15729](#)
- P.S. Parashuram v. S. Yellamma*, (R Devdas, J.), [2025 SCC OnLine Kar 15720](#)
- Parvathamma v. Raghu*, (R Devdas, J.), [2025 SCC OnLine Kar 15732](#)
- PNC Infratech Ltd. v. State of Karnataka*, (**Prasanna B. Varale**, C.J. and Krishna S. Dixit, J.), [2023 SCC OnLine Kar 1598](#)
- Pooja D. Hiremath v. Anand I. Rudrapur*, (E.S. Indires, J.), [2025 SCC OnLine Kar 15659](#)
- Pooja Narasimha Hegde v. Yajaman Developers Builders & Constructions*, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15783](#)
- Pooja v. National Commission for Indian System of Medicine*, (**Jyoti Mulimani**, J.), [2025 SCC OnLine Kar 17988](#)
- Pradeep Kumar v. State of Karnataka*, (V Srishananda, J.), [2025 SCC OnLine Kar 15809](#)
- Pragna Ponnamm K.A. v. State of Karnataka*, (M. Nagaprasanna, J.), [2025 SCC OnLine Kar 16334](#)
- Prasanth C. v. Shivamanju*, (R Devdas, J.), [2025 SCC OnLine Kar 15703](#)
- Prema Arun Kumar v. Siddalingappa*, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 17982](#)
- Prithviraj Annasaheb Patil v. Amit Mahadev Sawant*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17960](#)
- Provident Housing Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 13057](#)
- Pushpa Ramvijji v. Union of India*, (**B.M. Shyam Prasad**, J.), [2025 SCC OnLine Kar 17977](#)
- Pushpalatha v. L. Madhusudhan*, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15678](#)
- Puttalingamma v. Dundegowda*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 13047](#)
- R. Anjeni v. Sheela Jagadish*, (K. Natarajan, J.), [2023 SCC OnLine Kar 1596](#)

- R. Gopalakrishna Reddy v. Anjinamma*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15836
- R. Sathyanarayana Reddy v. Gayathri Nagaraj*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15756
- R.C. Janardhana v. Chikkathayamma*, (R Devdas, J.), 2025 SCC OnLine Kar 15719
- Rafiq v. State of Karnataka*, (**S. Rachaiah**, J.), 2025 SCC OnLine Kar 15753
- Raghavendra v. State of Karnataka*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 17992
- Rajarajan v. State of Karnataka*, (K. Natarajan, J.), 2025 SCC OnLine Kar 15770
- Rajesh Exports Ltd. v. S. Manjula*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15773
- Rajesh Kumar Naidu Nallapati v. M. Prabhavathi*, (H.T. Narendra Prasad, J.), 2023 SCC OnLine Kar 1594
- Rajesh M. v. K.R. Nagaraja*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15774
- Raju v. Basavaraju Basave Gowda*, (**S.G. Pandit** and C.M. Poonacha, JJ.), 2024 SCC OnLine Kar 13030
- Ramanagouda v. Basavantaryya Madiwalappa*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 13029
- Ramanjinaiah v. Venkateshappa*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15790
- Ramesh B. v. Murthy*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15788
- Ramesha Raju v. Thimmaraju*, (R Devdas, J.), 2025 SCC OnLine Kar 15701
- Ranjitha K.C. v. Lokanathanaik R.*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15681
- Rashtrottana Parishat v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2024 SCC OnLine Kar 13044
- Ravi Poojary v. State*, (V Srishananda, J.), 2025 SCC OnLine Kar 15821
- Ravindra v. Srikar M.S.*, (**H.P. Sandesh** and T.M. Nadaf, JJ.), 2025 SCC OnLine Kar 17940
- Rehana Begum v. State of Karnataka*, (**K. Somashekar** and Rajesh Rai K., JJ.), 2024 SCC OnLine Kar 13035
- Rekha v. Halesh*, (E.S. Indires, J.), 2025 SCC OnLine Kar 15657
- Renuka v. State of Karnataka*, (**Suraj Govindaraj**, J.), 2025 SCC OnLine Kar 17965
- S. Anasuyamma v. S.V. Babu Reddy*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15722
- S. Ashok Kumar v. S.D. Builders*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 15653
- S. Naveenkumar v. State of Karnataka*, (S Rachaiah, J.), 2025 SCC OnLine Kar 15781
- S. Subramani v. Gangalakshamma*, (H.P. Sandesh, J.), 2023 SCC OnLine Kar 1595
- S.D. Ramesh v. LAO*, (R Devdas, J.), 2025 SCC OnLine Kar 15726
- S.R. Manjunath v. Shabbir Ahamed*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15798
- S.S. Dhundshi v. Mahadev Timmappa Patagar*, (Rajesh Rai K, J.), 2025 SCC OnLine Kar 15764
- S.V. Srinivas Murthy Huf v. Savi Enterprises*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15806
- Sahyadri Credit Corpn. v. Suresh Kumar T.S.*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15831
- Sangamma v. Ramesh*, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 18000
- Sangavva v. Karnataka Road Development Co-Operation Ltd.*, (**C.M. Poonacha**, J.), 2025 SCC OnLine Kar 17955

- Sangayya Basayya Mathapati v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), 2025 SCC OnLine Kar 17943
- Sanjay Singh v. State of Karnataka*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 17995
- Sannappa v. State of Karnataka*, (H.P. Sandesh and T.M. Nadaf, JJ.), 2025 SCC OnLine Kar 17944
- Santosh v. State of Karnataka*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 18012
- Saravana G. v. D. Raju*, (V. Srishananda, J.), 2024 SCC OnLine Kar 13054
- Sarubai v. State*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 17990
- Sathyaprasad D. Alva v. Suhana S. Alva*, (R Devdas, J.), 2025 SCC OnLine Kar 15712
- Scenic Beauty Homes (P) Ltd. v. Badrinath Gudekota*, (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 15648
- Seeta v. Laxmi Kom Nagesh Naik*, (Suraj Govindaraj, J.), 2025 SCC OnLine Kar 17984
- Shamunisa Begum v. B.R. Mohd. Shoaib*, (R Devdas, J.), 2025 SCC OnLine Kar 15706
- Sharadhabai v. Shambhuling*, (Suraj Govindaraj, J.), 2025 SCC OnLine Kar 17963
- Shashikant v. State of Karnataka*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15748
- Shaziya v. State of Karnataka*, (H.P. Sandesh and T.M. Nadaf, JJ.), 2025 SCC OnLine Kar 17958
- Shekar v. State of Karnataka*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15812
- Shivakumar v. Tahasildar, Lingasugur*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 17998
- Shivanagouda v. Balasaheb*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 18003
- Shivarudraiah v. Bhagya*, (R Devdas, J.), 2025 SCC OnLine Kar 15718
- Shobha K. v. Azagar Pasha*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15784
- Shobha v. Vinayak*, (E.S. Indires, J.), 2025 SCC OnLine Kar 15663
- Shree Renuka Sugars Ltd. v. State of Karnataka*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 13048
- Shruti Doddamani v. Shivanand Patil*, (E.S. Indires, J.), 2025 SCC OnLine Kar 15740
- Shwetha v. H.P. Sharan Kumar*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15682
- Shyamid Sab v. State of Karnataka*, (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15751
- Siddalingegowda v. Swetha*, (R Devdas, J.), 2025 SCC OnLine Kar 15717
- Siddanagouda v. Basavva*, (Suraj Govindaraj, J.), 2025 SCC OnLine Kar 17983
- Siddangouda v. Commr.*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 17991
- Siddappa Late Madegowda v. Bhalaram Patel*, (Sreenivas Harish Kumar and Umesh M. Adiga, JJ.), 2024 SCC OnLine Kar 13052
- Siddappa v. State*, (H.P. Sandesh and T.M. Nadaf, JJ.), 2025 SCC OnLine Kar 17942
- Siraj Ahmed Khan v. Thirumalesh*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15793
- Somashekar v. Commr.*, (Jyoti Mulimani, J.), 2025 SCC OnLine Kar 18001
- Soujanya v. Rakesh R.*, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15680
- Span Aquatic Products Business v. Nexus Feeds Ltd.*, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15791
- State of Karnataka v. Chandrakanth*, (S. Sunil Dutt Yadav and Rajesh Rai K, JJ.), 2025 SCC OnLine Kar 15799
- State of Karnataka v. Shahid*, (Rajesh Rai K, J.), 2025 SCC OnLine Kar 15779
- State of Karnataka v. Shivanna*, (Rajesh Rai K, J.), 2025 SCC OnLine Kar 15769

State v. A.S. Mahesha, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 17957](#)

State v. Nagaraja, (Rajesh Rai K, J.), [2025 SCC OnLine Kar 15777](#)

Suchithra S. v. Rajesh, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15673](#)

Suchithra S. v. Rajesh, (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15674](#)

Sukamuniyappa v. Gopalareddy, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 17971](#)

Sukanya v. Nagaraj, (**E.S. Indires**h, J.), [2025 SCC OnLine Kar 15742](#)

Suma v. Suresh Babu, (**E.S. Indires**h, J.), [2025 SCC OnLine Kar 15741](#)

Suman V.B. v. State of Karnataka, (V Srishananda, J.), [2025 SCC OnLine Kar 15805](#)

Sunanda v. V. Srinivasa, (C.M. Joshi, J.), [2024 SCC OnLine Kar 13064](#)

Sundaramma Manohar v. Pawan, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 13055](#)

Suresh v. Shivabasavva, (E.S. Indiresh, J.), [2025 SCC OnLine Kar 15697](#)

Surya v. K. Palachandra, (R Devdas, J.), [2025 SCC OnLine Kar 15731](#)

Sushma v. Ashok Karnam, (E.S. Indiresh, J.), [2025 SCC OnLine Kar 15664](#)

Swetha v. Mahesha V., (Chillakur Sumalatha, J.), [2025 SCC OnLine Kar 15679](#)

Syed Imtiaz Ahmed v. Ravichandran S., (R Devdas, J.), [2025 SCC OnLine Kar 15736](#)

Syed Rizwan v. Asgar, (S. Sunil Dutt Yadav and **Rajesh Rai K**, JJ.), [2025 SCC OnLine Kar 15801](#)

T. Byregowda v. T. Mukunda, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 13063](#)

T. Manjunatha v. State of Karnataka, (**Sachin Shankar Magadum**, J.), [2025 SCC OnLine Kar 17974](#)

T. Shanmukha v. Sakku Bai, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15815](#)

T. Shivashankarappa v. State of Karnataka, (**R. Nataraj**, J.), [2025 SCC OnLine Kar 17972](#)

T.K. Nanjundappa v. A.D. Thimmarayappa, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15804](#)

Tara Shantilal Jain v. Shriraj Ahmed, (E.S. Indiresh and **Ramachandra D. Huddar**, JJ.), [2024 SCC OnLine Kar 13027](#)

Tech Steel Products Ltd. v. Ghousia Food Products (P) Ltd., (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15824](#)

Tech Steel Products Ltd. v. Ghousia Food Products (P) Ltd., (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15825](#)

Tech Steel Products Ltd. v. Ghousia Food Products (P) Ltd., (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15826](#)

Tech Steel Products Ltd. v. Ghousia Food Products (P) Ltd., (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15827](#)

Tech Steel Products Ltd. v. Syed Salahuddin AGA, (Shivashankar Amarannavar, J.), [2025 SCC OnLine Kar 15828](#)

Thachamanda T. Kariappa v. State of Karnataka, (**Sreenivas Harish Kumar** and K.V. Aravind, JJ.), [2025 SCC OnLine Kar 15757](#)

Thimmaiah v. Hanumaiah, (J.M. Khazi, J.), [2024 SCC OnLine Kar 13051](#)

Thimmappa Nagappa v. Rajappa Honnappa, (H.P. Sandesh, J.), [2023 SCC OnLine Kar 1601](#)

Tippeswamy Silk & Cotton Handloom Product v. Kamataka Small Industries Marketing Corpn. Ltd., (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 13033](#)

U.I. Ibrahim v. B.R. Byrappa Gowda, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 13022](#)

Umesh R. Mulimani v. State of Karnataka, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 17994
Union of India v. Global Enviro Systems (P) Ltd., (Sachin Shankar Magadum, J.), 2025 SCC OnLine Kar 15656
Union of India v. Kalyani, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 17949
United India Insurance Co. Ltd. v. Ningamma, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 17951
Uttam Bhagawant Solankar v. Dattatreya Rama Solankar, (E.S. Indires, J.), 2024 SCC OnLine Kar 13060
Vaishnavi D. v. H.R. Shivaprasad, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15689
Vanaja v. Keshavaiah, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15813
Vasanth Shenoy v. Karnataka Bank Ltd., (R Devdas, J.), 2025 SCC OnLine Kar 15727
Vasanthi Ramanand v. Govinde Gowda, (R Devdas, J.), 2025 SCC OnLine Kar 15713
Vaseela v. Pakruddin, (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15669
Vasudev Kandur v. Commr., (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 17996
Veeranna v. Ravindra, (**Shivashankar Amarannavar**, J.), 2025 SCC OnLine Kar 17950
Venkatarama v. Puttalakshamma, (R Devdas, J.), 2025 SCC OnLine Kar 15723
Venkataswamy v. B. Venkataswamy Reddy, (Sachin Shankar Magadum, J.), 2023 SCC OnLine Kar 1597
Venkatesha v. State of Karnataka, (**V Srishananda**, J.), 2025 SCC OnLine Kar 16493
Vidyashree v. Sachin, (E.S. Indires, J.), 2025 SCC OnLine Kar 15661
Vijayalakshmi v. Hanumanthappa T., (Chillakur Sumalatha, J.), 2025 SCC OnLine Kar 15691
Vimala Haran v. Laleeth Haran, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 18007
Vinayak Bhat Ramachandra Bhat v. Swati S. Bhat, (E.S. Indires, J.), 2025 SCC OnLine Kar 15665
Vinod Kumar v. State of Karnataka, (**Suraj Govindaraj**, J.), 2025 SCC OnLine Kar 17970
Vishalakshi Bhat v. Sunder Rajan M.K., (Hemant Chandangoudar, J.), 2025 SCC OnLine Kar 15699
Vithal v. Laxmibai, (**Jyoti Mulimani**, J.), 2025 SCC OnLine Kar 18010
Waliallah v. Karnataka State Board of Auqaf, (H.P. Sandesh, J.), 2024 SCC OnLine Kar 13056
Wazirsab v. State of Karnataka, (**Suraj Govindaraj**, J.), 2025 SCC OnLine Kar 17985
Y. Nagi Reddy v. Y. Narayana Reddy, (E.S. Indires, J.), 2025 SCC OnLine Kar 15698
Y. Venkatagiriappa v. Mistru L. Bohra, (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15818
Y.M. Girish v. Bank of Baroda, (**B.M. Shyam Prasad**, J.), 2025 SCC OnLine Kar 17975
Y.R. Venugopal v. Manjunath Reddy P., (Shivashankar Amarannavar, J.), 2025 SCC OnLine Kar 15778

Kerala High Court [27]

Babu v. Elsamma Mathew, (**M.A. Abdul Hakhim**, J.), 2025 SCC OnLine Ker 6454
Basheer M. v. State of Kerala, (**A. Badharudeen**, J.), 2025 SCC OnLine Ker 6448
BET Upper Primary School v. Khayis A.S., (**A. Muhamed Mustaque**, Shoba Annamma Eapen and S. Manu, JJ.), 2025 SCC OnLine Ker 6451

BET Upper Primary School v. Khayis A.S., (**A. Muhamed Mustaque**, Shoba Annamma Eapen and S. Manu, JJ.), [2025 SCC OnLine Ker 6456](#)

Bhagyasurya Engineers & Contractors (P) Ltd. v. Siemens Ltd., (T.R. Ravi, J.), [2024 SCC OnLine Ker 7674](#)

Charts Antony v. Joint Registrar of Coop. Societies (General), (N. Nagaresh, J.), [2024 SCC OnLine Ker 7671](#)

ESI Corpn. v. L&T Tech Park Ltd., (**M.A. Abdul Hakhim**, J.), [2025 SCC OnLine Ker 6452](#)

Faseela v. State, (**S. Manu**, J.), [2025 SCC OnLine Ker 6457](#)

International Nut Alliance LLC v. John's Cashew Co., (T.R. Ravi, J.), [2024 SCC OnLine Ker 7670](#)

Ithachutty v. Asia Umma, (Sathish Ninan, J.), [2023 SCC OnLine Ker 11495](#)

Kerala Water Authority v. Joy K. Mathew, (Sathish Ninan, J.), [2024 SCC OnLine Ker 7677](#)

Kumar v. State of Kerala, (Viju Abraham, J.), [2024 SCC OnLine Ker 7673](#)

Kunjanbava v. Karthiyani, (Sathish Ninan, J.), [2024 SCC OnLine Ker 7678](#)

Kurian George v. Susan Joseph, (V.G. Arun, J.), [2023 SCC OnLine Ker 11496](#)

M.A. James v. State of Kerala, (M.A. Abdul Hakhim, J.), [2024 SCC OnLine Ker 7672](#)

M.A. Sathar v. Thiruvananthapuram Citizens Protection Forum, (K. Babu, J.), [2024 SCC OnLine Ker 7675](#)

M.K. Aravindakshan v. M.R. Pradeep, (**Nitin Jamdar**, C.J. and Basant Balaji, J.), [2025 SCC OnLine Ker 6455](#)

M.V. Joy v. State of Kerala, (Bechu Kurian Thomas, J.), [2024 SCC OnLine Ker 7676](#)

Manilal v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 6450](#)

Mukthar Ali v. State of Kerala, (**A. Muhamed Mustaque**, Acting C.J. and Shoba Annamma Eapen and S. Manu, JJ.), [2024 SCC OnLine Ker 7679](#)

Rafeeq v. Sameera, (Amit Rawal and **C.S. Sudha**, JJ.), [2023 SCC OnLine Ker 11494](#)

Sabu G. v. State of Kerala, (**A. Badharudeen**, J.), [2025 SCC OnLine Ker 6447](#)

Sree Lekshmi Cashew Enterprises (P) Ltd. v. Barrow Lane & Ballard Ltd., (**C. Pratheep Kumar**, J.), [2025 SCC OnLine Ker 6453](#)

Sukumaran v. State of Kerala, (**Kauser Edappagath**, J.), [2025 SCC OnLine Ker 6449](#)

Suo Motu v. Union of India, (**Nitin Jamdar**, C.J. and Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 6460](#)

T.M. Hariprasad v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 6458](#)

Vignesh v. State of Kerala, (**N. Nagaresh**, J.), [2025 SCC OnLine Ker 6459](#)

Madras High Court [23]

A. Karuppaiah v. SBI, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5202](#)

Amaresh N. v. State of T.N., (**Manindra Mohan Shrivastava**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 5211](#)

G. Loganathan v. Sri Selvaraya Perumal Thirukoil Rajagollahalli, (**N. Anand Venkatesh**, J.), [2025 SCC OnLine Mad 5216](#)

K. Balachandran (Dr.) v. Collector, (**N. Mala**, J.), [2025 SCC OnLine Mad 5213](#)

- K. Clastin David v. State*, (**Manindra Mohan Shrivastava**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 5218](#)
- K. Yuvaraj v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 5210](#)
- Karthika v. State of T.N.*, (**B. Pugalendhi**, J.), [2025 SCC OnLine Mad 5199](#)
- Krishna Priya K.E. v. T.N. Medical Council*, (**N. Anand Venkatesh**, J.), [2025 SCC OnLine Mad 5219](#)
- M. Karthik Raja v. Collector*, (**N. Anand Venkatesh**, J.), [2025 SCC OnLine Mad 5217](#)
- Muhavoor Primary Agricultural Coop. Society Ltd. v. Income Tax Department*, (**G.R. Swaminathan** and **K. Rajasekar**, JJ.), [2025 SCC OnLine Mad 5204](#)
- Muthusaranya v. State*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5205](#)
- N. Vedavalli v. Ramyashri Natarajan*, (**C.V. Karthikeyan**, J.), [2025 SCC OnLine Mad 5197](#)
- P. Balamurugan v. State of T.N.*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5207](#)
- P. Pandiammal v. State*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5208](#)
- R. Kavitha v. Public Works Department*, (**N. Mala**, J.), [2025 SCC OnLine Mad 5214](#)
- R. Pandian v. Director of Agriculture*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5206](#)
- Rahmathullah v. T.N. Waqf Board*, (**N. Anand Venkatesh**, J.), [2025 SCC OnLine Mad 5215](#)
- Rajarithinam v. T.P. Rajkumar*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5203](#)
- Ruvanthika VS v. Directorate of Higher & Technical Education*, (**C. Kumarappan**, J.), [2025 SCC OnLine Mad 5209](#)
- S. Padmavathy v. Collector*, (**N. Mala**, J.), [2025 SCC OnLine Mad 5212](#)
- Sathish v. G. Mangayarkarai*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5201](#)
- Sundaraj v. State*, (**G.K. Ilanthiraiyan**, J.), [2025 SCC OnLine Mad 5198](#)
- V.S. Jeevarathinam v. L. Thirumalai Nambi*, (**Dr A.D. Maria Clete**, J.), [2025 SCC OnLine Mad 5200](#)

Meghalaya High Court [7]

- ACC Logistics v. Union of India*, (**H. S. Thangkhiew**, J.), [2025 SCC OnLine Megh 928](#)
- CMJ Foundation v. State of Meghalaya*, (**W. Diengdoh**, J.), [2025 SCC OnLine Megh 931](#)
- Gouranga Debbarma Sub v. Union of India*, (**H.S. Thangkhiew**, J.), [2025 SCC OnLine Megh 932](#)
- Khrikshon Lyngkhohi v. State of Meghalaya*, (**H. S. Thangkhiew**, J.), [2025 SCC OnLine Megh 929](#)
- Khrikshon Lyngkhohi v. State of Meghalaya*, (**H.S. Thangkhiew**, J.), [2025 SCC OnLine Megh 930](#)
- Labiangdor Syiem v. State of Meghalaya*, (**W. Diengdoh**, J.), [2025 SCC OnLine Megh 926](#)
- National High Way Authority of India v. State of Meghalaya*, (**W. Diengdoh**, J.), [2025 SCC OnLine Megh 927](#)

Madhya Pradesh High Court [79]

- Abhijeet Makawana v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5801](#)
- Abhishek Sharma v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5842](#)
- Anil Solanki v. Commr.*, (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 5850](#)
- Aniruddh Mishra v. State of M.P.*, (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 5865](#)
- Arihant Jewellers v. CIT*, (**Vivek Rusia** and **Binod Kumar Dwivedi**, JJ.), [2025 SCC OnLine MP 5874](#)

- Avinash Chawla v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5821](#)
- AVS Sales Corpn. v. Commercial Taxes Department*, (**Vivek Rusia** and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5847](#)
- Bhagwati Prasad Tivari v. State of M.P.*, (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 5854](#)
- Buti Devi Kewat v. State of M.P.*, (**Devnarayan Mishra**, J.), [2025 SCC OnLine MP 5818](#)
- CCT v. Seth Medical Agency*, (**Vivek Rusia** and **Binod Kumar Dwivedi**, JJ.), [2025 SCC OnLine MP 5799](#)
- Chhaganlal v. M.P. Pashchim Kshetra Vidyut Vitaran Co. Ltd.*, (**Vivek Rusia** and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5863](#)
- Chotu v. State of M.P.*, (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 5807](#)
- Deepmala Ahirwar v. State of M.P.*, (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 5872](#)
- Deul Kharole v. State of M.P.*, (**Vivek Agarwal** and Avanimdra Kumar Singh, JJ.), [2025 SCC OnLine MP 5797](#)
- Devraj v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5830](#)
- Dharmendra v. State of M.P.*, (**Subodh Abhyankar**, J.), [2025 SCC OnLine MP 5829](#)
- Gajadhar Prasad Kushwah v. M.P. Madhya Kshetra Vidyut Vitran Co. Ltd.*, (**Anand Singh Bahrawat**, J.), [2025 SCC OnLine MP 5873](#)
- Gajendra v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5831](#)
- Gayatri Devi Rathore v. State of M.P.*, (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 5813](#)
- Gopal Vishwakarma v. Municipal Corpn.*, (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 5856](#)
- Govind Singh v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5843](#)
- Gulab Singh Gurjar v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5820](#)
- Gurmukdas Mannumal v. State of M.P.*, (**Vivek Rusia** and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5848](#)
- Harendra Singh v. State of M.P.*, (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 5814](#)
- Harendra Singh v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5838](#)
- Harpal Sindhi v. Vicharnath Gupta*, (**Dwarka Dhish Bansal**, J.), [2025 SCC OnLine MP 5846](#)
- Himanshu Kashyap v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5822](#)
- Jeevan v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5819](#)
- Kalyan v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5805](#)
- Kamlesh Kushwaha v. State of M.P.*, (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 5803](#)
- Karan Singh Alawa v. State of M.P.*, (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 5871](#)
- Krishna v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5802](#)
- Krishnamani Upadhyay v. State of M.P.*, (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 5851](#)
- Kunta Bai v. State of M.P.*, (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5828](#)
- Lalaram v. State of M.P.*, (**Rajesh Kumar Gupta**, J.), [2025 SCC OnLine MP 5840](#)
- Lata Awhad v. State of M.P.*, (**Vijay Kumar Shukla** and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5852](#)
- M.P. Pashu Chikitsa Arajpatrit Karamchari Samiti v. State of M.P.*, (**Vijay Kumar Shukla**, J.), [2025 SCC OnLine MP 5859](#)
- Majid Khan v. State of M.P.*, (**Amit Seth**, J.), [2025 SCC OnLine MP 5861](#)

Manju Bundela v. State of M.P., (Amit Seth, J.), [2025 SCC OnLine MP 5866](#)
Manjula Joshi v. State of M.P., (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 5858](#)
Mohanlal v. M.P. Pashchim Kshetra Vidyut Vitaran Co. Ltd., (Vivek Rusia and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5864](#)
Mohd. Zubair v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5826](#)
Mohit v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5841](#)
Monu Bairagi v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5810](#)
Mudassir Huassain v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5800](#)
Mukesh Patel v. State of M.P., (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 5857](#)
Muskan v. State of M.P., (Pranay Verma, J.), [2025 SCC OnLine MP 5869](#)
Narendra Kumar Jain v. M.P. State Coop. Marketing Federation Ltd., (Vivek Rusia and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5849](#)
Neha Meena v. State of M.P., (Ashish Shroti, J.), [2025 SCC OnLine MP 5860](#)
Nemichand Tanwar v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5806](#)
Nirmala Bai v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5839](#)
Pende Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2025 SCC OnLine MP 5844](#)
Pradeep v. State of M.P., (Subodh Abhyankar, J.), [2025 SCC OnLine MP 5825](#)
Prahalad Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2025 SCC OnLine MP 5834](#)
Praveen Kumar Soni v. State of M.P., (Achal Kumar Paliwal, J.), [2025 SCC OnLine MP 5835](#)
Radheshyam Gurjar v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5809](#)
Rahul v. State of M.P., (Subodh Abhyankar, J.), [2025 SCC OnLine MP 5823](#)
Rakesh Sastiya v. Union of India, (Vijay Kumar Shukla and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5855](#)
Ram Kumar Dixit v. State of M.P., (Devnarayan Mishra, J.), [2025 SCC OnLine MP 5816](#)
Ranbaxy Laboratories Ltd. v. Union of India, (Vivek Rusia and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5875](#)
Reena Churihar v. State of M.P., (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 5870](#)
Rituraj Damar v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5817](#)
Rocky v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5811](#)
Rohit v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5808](#)
Rupali Koranne v. State of M.P., (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 5862](#)
Sakuntala v. State of M.P., (Ashish Shroti, J.), [2025 SCC OnLine MP 5867](#)
Salim v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5815](#)
Satte v. State of M.P., (Rajesh Kumar Gupta, J.), [2025 SCC OnLine MP 5827](#)
Satyaveer v. State of M.P., (Rajesh Kumar Gupta, J.), [2025 SCC OnLine MP 5836](#)
Satybhan v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5833](#)
Sirpal Singh v. State of M.P., (Sanjeev S. Kalgaonkar, J.), [2025 SCC OnLine MP 5832](#)
Sonu Kushwah v. State of M.P., (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 5845](#)
Sooraj Tomar v. State of M.P., (Rajesh Kumar Gupta, J.), [2025 SCC OnLine MP 5837](#)
Sudhir Singh Kaushal v. State of M.P., (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 5868](#)

Sumit v. State of M.P., (**Subodh Abhyankar**, J.), [2025 SCC OnLine MP 5824](#)
Suresh Rathod v. State of M.P., (**Gajendra Singh**, J.), [2025 SCC OnLine MP 5798](#)
Sushree Parvati Dhiman v. State of M.P., (**Vijay Kumar Shukla** and Binod Kumar Dwivedi, JJ.), [2025 SCC OnLine MP 5853](#)
Tejulal v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), [2025 SCC OnLine MP 5804](#)
Vishakha Kanjar v. State of M.P., (**Milind Ramesh Phadke**, J.), [2025 SCC OnLine MP 5812](#)

Patna High Court [8]

Anil Kumar Prasad Sah v. Sanjana Shah, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 2598](#)
Babban Singh v. Gyanendra Pratap Singh, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 2597](#)
Chhote Lal Manjhi v. State of Bihar, (**P.B. Bajanthri** and G. Anupama Chakravarthy, JJ.), [2025 SCC OnLine Pat 2601](#)
Pramod Kumar Mandal v. State of Bihar, (**P.B. Bajanthri** and G. Anupama Chakravarthy, JJ.), [2025 SCC OnLine Pat 2603](#)
Rajballabh Prasad v. State of Bihar, (**Mohit Kumar Shah** and **Harish Kumar**, JJ.), [2025 SCC OnLine Pat 2604](#)
Ramlawat v. State of Bihar, (**P.B. Bajanthri** and S. B. PD. Singh, JJ.), [2025 SCC OnLine Pat 2600](#)
Sudha Devi v. State of Bihar, (**Harish Kumar**, J.), [2025 SCC OnLine Pat 2602](#)
Vivid Offset v. State of Bihar, (**Vipul M. Pancholi**, C.J. and **Partha Sarthy**, J.), [2025 SCC OnLine Pat 2599](#)

Punjab and Haryana High Court [103]

Akash Masih v. State of Punjab, (**Yashvir Singh Rathor**, J.), [2025 SCC OnLine P&H 5842](#)
Akwinder Kaur v. State of Punjab, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 5872](#)
Amanpreet Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), [2025 SCC OnLine P&H 5880](#)
Amit Kumar Singal (Dr.) v. CBI, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 5826](#)
Amit Kumar v. State of Haryana, (**Jagmohan Bansal**, J.), [2025 SCC OnLine P&H 5896](#)
Anaira Taneja v. Vinay Jain, (**Yashvir Singh Rathor**, J.), [2025 SCC OnLine P&H 5835](#)
Anjali v. State of Haryana, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 5891](#)
Anmolpreet Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), [2025 SCC OnLine P&H 5893](#)
Arjun Singh v. State of Haryana, (**Jagmohan Bansal**, J.), [2025 SCC OnLine P&H 5898](#)
Arshdeep Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), [2025 SCC OnLine P&H 5878](#)
Avni Dogra v. State of Haryana, (**Anupinder Singh Grewal** and Deepak Manchanda, JJ.), [2025 SCC OnLine P&H 5901](#)
Avni Dogra v. State of Haryana, (**Anupinder Singh Grewal** and Deepak Manchanda, JJ.), [2025 SCC OnLine P&H 5908](#)
Baby v. State of Punjab, (**Rupinderjit Chahal**, J.), [2025 SCC OnLine P&H 5887](#)
Bachan Kaur v. Uttar Haryana Bijli Vitran Nigam Ltd., (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 5909](#)
Baljinder Chatha v. State of Haryana, (**Anupinder Singh Grewal** and Deepak Manchanda, JJ.), [2025 SCC OnLine P&H 5907](#)

Baljit Singh v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5870
Bhupinder Singh v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5861
Daniel Bhatti v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5860
David Masih v. State of Punjab, (Rupinderjit Chahal, J.), 2025 SCC OnLine P&H 5877
Davinder Kaur v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5862
Dharminder Singh v. State of Punjab, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 5899
Eeshan Automotives v. State of Haryana, (Anupinder Singh Grewal and Deepak Manchanda, JJ.), 2025 SCC OnLine P&H 5813
Fakaruddin v. State of Haryana, (Suvir Sehgal, J.), 2025 SCC OnLine P&H 5902
Gagandeep Singh v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5848
Gurcharan Kaur v. State of Punjab, (Sukhvinder Kaur, J.), 2025 SCC OnLine P&H 5843
Gurcharan Singh v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5853
Gurjant Singh v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5863
Gurjeet Singh v. State of Haryana, (Jasjit Singh Bedi, J.), 2025 SCC OnLine P&H 5845
Gurmeet Kaur v. Chandigarh Administration, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 5910
Gurpinder v. State of Punjab, (Rupinderjit Chahal, J.), 2025 SCC OnLine P&H 5888
Gurvinder Kaur v. State of Punjab, (Anoop Chitkara, J.), 2025 SCC OnLine P&H 5837
Gurwinder Singh v. Rajiv Sharma, (Sukhvinder Kaur, J.), 2025 SCC OnLine P&H 5831
Gurwinder Singh v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5857
Harish Kumar v. Municipal Corpn., (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 5810
Harjinder Singh v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5850
Harpreet Kaur v. State of Punjab, (Tribhuvan Dahiya, J.), 2025 SCC OnLine P&H 5827
Harshdeep v. State of Haryana, (Sukhvinder Kaur, J.), 2025 SCC OnLine P&H 5890
Inderbeer Singh v. State of Punjab, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5859
Jai Ram v. State of Punjab, (Sukhvinder Kaur, J.), 2025 SCC OnLine P&H 5838
Jaswant Singh v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5841
Jatinder Singh v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5865
Titender v. State of Haryana, (Manisha Batra, J.), 2025 SCC OnLine P&H 5840
Jora Singh v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5855
Kailash Devi v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5883
Kapil Sharma v. State of Punjab, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5858
Kuldip Rai v. Punjab State Power Corpn. Ltd., (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 5911
Kushal Chikkara v. State of Haryana, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5866
Lal Chand v. Baljit Singh, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5834
Lovepreet Singh v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5847
Lovepreet Singh v. State of Punjab, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5822
Madhu Rani v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 5881
Mandeep Kaur v. State of Punjab, (Ramesh Kumari, J.), 2025 SCC OnLine P&H 5879
Mandeep Singh v. State of Punjab, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 5846

- Manjit Singh v. State of Punjab*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5825
- Maskin Ali v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5854
- Navneet Gupta v. State (UT of Chandigarh)*, (Anupinder Singh Grewal and Deepak Manchanda, JJ.), 2025 SCC OnLine P&H 5812
- New Arvind Timbers v. Raghubir Singh & Sons*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5819
- Onkar Singh v. State of Haryana*, (Sukhvinder Kaur, J.), 2025 SCC OnLine P&H 5856
- Pardeep Kaur v. State of Punjab*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5894
- Parminder Kaur v. State of Punjab*, (Ramesh Kumari, J.), 2025 SCC OnLine P&H 5884
- Prem Chand v. Jaswinder Singh*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5816
- Priya v. State of Punjab*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5889
- Priyanka v. State of Punjab*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5892
- R. Arora Associates v. Neetu*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5815
- Radhe Shyam v. Chhinderpal*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5830
- Rahul Bundela v. State of Haryana*, (Manisha Batra, J.), 2025 SCC OnLine P&H 5820
- Rahul v. Preeti*, (Shalini Singh Nagpal, J.), 2025 SCC OnLine P&H 5875
- Raj Bala v. State of Haryana*, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 5903
- Raj Kumar v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5873
- Rajbir v. Mukesh*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5833
- Rajinder Singh Contractor v. State of Punjab*, (Jagmohan Bansal, J.), 2025 SCC OnLine P&H 5811
- Ramanpreet Kaur v. State of Haryana*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5886
- Ramesh Kumar v. State of Punjab*, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 5905
- Ranjit Kaur v. State of Punjab*, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 5876
- Rishi Kumar v. State of Haryana*, (Sukhvinder Kaur, J.), 2025 SCC OnLine P&H 5852
- Romila Rani v. State of Punjab*, (Anupinder Singh Grewal and Deepak Manchanda, JJ.), 2025 SCC OnLine P&H 5900
- Ruhi Lakhanpal v. Pathankot Improvement Trust*, (Anupinder Singh Grewal and Deepak Manchanda, JJ.), 2025 SCC OnLine P&H 5904
- Sabhi Masih v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5895
- Sahib Singh v. State of Punjab*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5864
- Sandeep Singh v. State of Punjab*, (Kirti Singh, J.), 2025 SCC OnLine P&H 5869
- Sandeep Singh v. State of Punjab*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5821
- Sanjay Gupta v. State of Haryana*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5829
- Satinder Sharma v. Deepak*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5817
- Shakti Poly Tubes v. Angrej Singh*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5828
- Shamsher Singh v. Dalwinder Singh*, (Yashvir Singh Rathor, J.), 2025 SCC OnLine P&H 5818
- Shiv Ram v. Union of India*, (Vinod S. Bhardwaj, J.), 2025 SCC OnLine P&H 5906
- Simran v. State of Punjab*, (Surya Partap Singh, J.), 2025 SCC OnLine P&H 5824
- Simranjit Kaur v. State of Punjab*, (Manisha Batra, J.), 2025 SCC OnLine P&H 5849
- Somvir v. State of Haryana*, (Sumeet Goel, J.), 2025 SCC OnLine P&H 5867

Sukhdeep Singh v. State of Punjab, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 5868](#)
Sukhjeet Singh v. State of Punjab, (**Jasjit Singh Bedi**, J.), [2025 SCC OnLine P&H 5844](#)
Sukhwinder Singh v. Jodha Singh, (**Surya Partap Singh**, J.), [2025 SCC OnLine P&H 5832](#)
Sumit v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 5836](#)
Sunil Kumar v. State of Haryana, (**Sukhvinder Kaur**, J.), [2025 SCC OnLine P&H 5851](#)
Sunita v. State (UT of Chandigarh), (**Yashvir Singh Rathor**, J.), [2025 SCC OnLine P&H 5885](#)
Surbhi Yuvraj Nasre (Dr.) v. State of Haryana, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 5874](#)
Surjit Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), [2025 SCC OnLine P&H 5882](#)
Tamanna Babbar v. State of Haryana, (**Anupinder Singh Grewal** and **Deepak Manchanda**, JJ.), [2025 SCC OnLine P&H 5897](#)
Tejpal v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 5871](#)
Tinku v. State of Haryana, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 5839](#)
Veena Kumari v. State of Haryana, (**Anupinder Singh Grewal** and **Deepak Manchanda**, JJ.), [2025 SCC OnLine P&H 5814](#)
Vijay Kumar v. State of Punjab, (**Surya Partap Singh**, J.), [2025 SCC OnLine P&H 5823](#)
Vinod v. Kalpataru Power Transmission Ltd., (**Vinod S. Bhardwaj**, J.), [2023 SCC OnLine P&H 7299](#)

Singapore High Court [1]

DOI v. DOJ, (Roger Giles, IJ), [2025 SCC OnLine SGHC 1](#)

Telangana High Court [5]

Basula Venkata Abhinava Srikanth v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 673](#)
K. Sai Goutham v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 672](#)
Kemisetti Kishore v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 669](#)
Medikayala Koundinya v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 671](#)
Tirupathi Sudha Madhuri v. State of Telangana, (**K. Lakshman**, J.), [2025 SCC OnLine TS 670](#)

Income Tax Reports [31]

Landmark Cases, (Jignesh R Shah), [\(2021\) 433 ITR \(Jrn\) 41](#)
Landmark Cases, (Jignesh R Shah), [\(2021\) 434 ITR \(Jrn\) 39](#)
Landmark Cases, (Jignesh R Shah), [\(2021\) 435 ITR \(Jrn\) 1](#)
Landmark Cases, (Jignesh R Shah), [\(2021\) 436 ITR \(Jrn\) 59](#)
Landmark Cases, (Jignesh R Shah), [\(2021\) 437 ITR \(Jrn\) 23](#)
Landmark Cases, (Jignesh R Shah), [\(2021\) 438 ITR \(Jrn\) 62](#)
Landmark Cases, (Jignesh R Shah), [\(2021\) 439 ITR \(Jrn\) 7](#)
Landmark Cases, (Jignesh R Shah), [\(2022\) 440 ITR \(Jrn\) 32](#)
Landmark Cases, (Jignesh R Shah), [\(2022\) 441 ITR \(Jrn\) 30](#)
Landmark Cases, (Jignesh R Shah), [\(2022\) 442 ITR \(Jrn\) 49](#)
Landmark Cases, (Jignesh R Shah), [\(2022\) 443 ITR \(Jrn\) 22](#)

Landmark Cases, (Jignesh R Shah), (2022) 444 ITR (Jrn) 10
Landmark Cases, (Jignesh R Shah), (2022) 445 ITR (Jrn) 22
Landmark Cases, (Jignesh R Shah), (2022) 446 ITR (Jrn) 1
Landmark Cases, (Jignesh R Shah), (2022) 447 ITR (Jrn) 43
Landmark Cases, (Jignesh R Shah), (2023) 459 ITR (Jrn) 18
Landmark Cases, (Jignesh R Shah), (2024) 460 ITR (Jrn) 25
Landmark Cases, (Jignesh R Shah), (2024) 461 ITR (Jrn) 1
Landmark Cases, (Jignesh R Shah), (2024) 462 ITR (Jrn) 21
Landmark Cases, (Jignesh R Shah), (2024) 463 ITR (Jrn) 10
Landmark Cases, (Jignesh R Shah), (2024) 464 ITR (Jrn) 37
Landmark Cases, (Jignesh R Shah), (2024) 465 ITR (Jrn) 19
Landmark Cases, (Jignesh R Shah), (2024) 466 ITR (Jrn) 1
Landmark Cases, (Jignesh R Shah), (2024) 467 ITR (Jrn) 1
Landmark Cases, (Jignesh R Shah), (2024) 468 ITR (Jrn) 21
Landmark Cases, (Jignesh R Shah), (2024) 469 ITR (Jrn) 55
Landmark Cases, (Jignesh R Shah), (2025) 472 ITR (Jrn) 1
Landmark Cases, (Jignesh R Shah), (2025) 473 ITR (Jrn) 17
Landmark Cases, (Jignesh R Shah), (2025) 474 ITR (Jrn) 57
Landmark Cases, (Jignesh R Shah), (2025) 475 ITR (Jrn) 1
Landmark Cases, (S. Rajaratanam), (2025) 476 ITR (Jrn) 1

Customs Excise and Service Tax Appellate Tribunal [7]

CCE v. AGV Alfag Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 2427
Commr. of Customs v. Allwin Cargo Services, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 2425
Commr. of Customs v. ILJIN Automotive (P) Ltd., (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 2424
K.J. Developers v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 2429
Malta Exports v. Commr. of Customs, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 2423
Suryadev Alloys & Power (P) Ltd. v. Principal Commissioner of Customs (Audit), (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), 2025 SCC OnLine CESTAT 2426
Swarup Mechanical Works v. Additional Director General, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 2428

Income Tax Appellate Tribunal [73]

Aatish Jaiswal v. CIT, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), 2025 SCC OnLine ITAT 8628

- Advance Commotrade (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8599](#)
- Ajaykumar Mahadevbhai Patel v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8607](#)
- Ajit Dayal Lalvani v. CIT*, (**Saktijit Dey**, (Vice President) and Girish Agrawal, (Account Member)), [2025 SCC OnLine ITAT 8644](#)
- Angappa Chettiar Subburam v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8618](#)
- APJ Abdul Kalam Education and Welfare Trust v. CIT*, (**Dr. S. Seethalakshmi**, Member (Judicial) and Rathod Kamlesh Jayantbhai, (Account Member)), [2025 SCC OnLine ITAT 8647](#)
- Arun Dwivedi v. CIT*, (**Challa Nagendra Prasad**, Member (Judicial) and Avdhesh Kumar Mishra, (Account Member)), [2025 SCC OnLine ITAT 8584](#)
- Arunachallam Veeraiah v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8610](#)
- Arunkulam Duttiruru Sriramulu Giri v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8613](#)
- Bahubali Brahmacharyashram v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2025 SCC OnLine ITAT 8620](#)
- Barun Kumar Chand v. CIT*, (Duvvuru R.L. Reddy, (Vice President)(KZ) and Rajesh Kumar, (Accountant Member)), [2025 SCC OnLine ITAT 8627](#)
- Bhaves K. Shah v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 8589](#)
- Chahida Begam v. CIT*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Account Member)), [2025 SCC OnLine ITAT 8608](#)
- CIT v. Diya Associates*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8641](#)
- CIT v. Kamla Prabha*, (Dr. S. Seethalakshmi, Member (Judicial) and **Rathod Kamlesh Jayantbhai**, (Account Member)), [2025 SCC OnLine ITAT 8649](#)
- CIT v. Madras Cricket Club*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8625](#)
- CIT v. Metal City Construction Kovai (P) Ltd.*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8612](#)
- CIT v. Pure Agri World*, (**Challa Nagendra Prasad**, Member (Judicial) and Avdhesh Kumar Mishra, (Account Member)), [2025 SCC OnLine ITAT 8583](#)
- CIT v. Shandilya Syndicate & Co.*, (George Mathan, Member (Judicial) and **Rajesh Kumar**, (Account Member)), [2025 SCC OnLine ITAT 8596](#)
- CIT v. Sincon Infrastructure (P) Ltd.*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8626](#)
- CIT v. Snapdeal Ltd.*, (**Challa Nagendra Prasad**, Member (Judicial) and Avdhesh Kumar Mishra, (Account Member)), [2025 SCC OnLine ITAT 8582](#)
- CIT v. Trans Union LLC*, (**Saktijit Dey**, (Vice President) and Girish Agrawal, (Account Member)), [2025 SCC OnLine ITAT 8643](#)
- Clinisys (India) (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8638](#)

- Datta Digambar Sahkari Vahatuk Kamgar Sanstha Ltd. v. CIT*, (**R.K. Panda**, (Vice President) and Astha Chandra, Member (Judicial)), [2025 SCC OnLine ITAT 8621](#)
- Devi Laxmi Extrusion Works v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2025 SCC OnLine ITAT 8630](#)
- Dhara Rakesh Sheth v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8605](#)
- Dilip Marutirao Kalyankar v. CIT*, (**Saktijit Dey**, (Vice President) and Girish Agrawal, (Account Member)), [2025 SCC OnLine ITAT 8598](#)
- Dilip Mohandas Devani v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 8591](#)
- Esscon Integrated Security Solutions (P) Ltd. v. CIT*, (M. Balaganesh, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2025 SCC OnLine ITAT 8622](#)
- Gabriel Sam Thinakaran v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8615](#)
- Good Earth Sixty Nine Projects LLP v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2025 SCC OnLine ITAT 8629](#)
- Industrial Solvents and Chemicals (P) Ltd. v. CIT*, (**Narendra Kumar Billaiya**, (Account Member) and Sandeep Singh Karhail, Member (Judicial)), [2025 SCC OnLine ITAT 8588](#)
- Jagdamba Gramin Bigarsheti Sahakari Patsanstha Maryadit v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2025 SCC OnLine ITAT 8623](#)
- Jagdish Amrutlal Thakar v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 8594](#)
- Jagdishkumar Manubhai Barot v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8606](#)
- Jayshree Rao v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8609](#)
- Kad Steel Rolling Mills v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 8592](#)
- Kalyanasundaravalli Premanandhan v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Account Member)), [2025 SCC OnLine ITAT 8600](#)
- Kanchenjunga Distilleries & Liquors v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8642](#)
- Kheralu Taluka Primary Teachers Coop. Credit Society Niyamit v. National Faceless Appeal Centre*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 8590](#)
- Kushal Sengupta v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8634](#)
- Laxmichand Kapurji Padhiyar v. CIT*, (**Annapurna Gupta**, (Account Member)), [2025 SCC OnLine ITAT 8587](#)
- Lloyd's Register of Shipping (Now known as Lloyd's Register Group Ltd.) v. CIT*, (**Saktijit Dey**, (Vice President) and Girish Agrawal, (Account Member)), [2025 SCC OnLine ITAT 8595](#)
- Lunkad Sky Vie Coop. Housing Society Ltd. v. CIT*, (Dr. Dipak P. Ripote, (Accountant Member) and **Vinay Bhamore**, Member (Judicial)), [2025 SCC OnLine ITAT 8619](#)

- Mahipalsinh Amarsinh Solanki v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8640](#)
- Mandir Shri Falodi Mata Ji Maharaj Samiti v. CIT*, (**Dr. S. Seethalakshmi**, Member (Judicial) and Rathod Kamlesh Jayantbhai, (Account Member)), [2025 SCC OnLine ITAT 8650](#)
- Manickam Kalaiperumal v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8611](#)
- Manishkumar Ramlakhan Agrawal v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Siddhartha Nautiyal**, Member (Judicial)), [2025 SCC OnLine ITAT 8593](#)
- Montrose Commodities (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8603](#)
- Moongilmaduvu Dharmaraju v. CIT*, (**Aby T. Varkey**, Member (Judicial)), [2025 SCC OnLine ITAT 8635](#)
- Navratan Bhavarlal Singadiya v. CIT*, (**Annapurna Gupta**, (Account Member)), [2025 SCC OnLine ITAT 8586](#)
- Nihir Sureshchandra Shah v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8604](#)
- Nikunj Kumar Narbheram Thakkar v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8636](#)
- Nine Export LLP v. CIT*, (**Dr. Manish Borad**, (Account Member)), [2025 SCC OnLine ITAT 8651](#)
- Panjavarnam Sivasubramanian v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8624](#)
- Prabhatbhai Khodabhai Desai v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Siddhartha Nautiyal, Member (Judicial)), [2025 SCC OnLine ITAT 8632](#)
- Primary Agricultural Credit Society Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Account Member)), [2025 SCC OnLine ITAT 8652](#)
- Rajeev Kumar v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8617](#)
- Rani v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8614](#)
- Ratan Kumar Prasad v. CIT*, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8639](#)
- Ravinder Singh Thakkar v. CIT*, (**Dr. S. Seethalakshmi**, Member (Judicial) and Rathod Kamlesh Jayantbhai, (Account Member)), [2025 SCC OnLine ITAT 8646](#)
- Ruth Foundation Charitable Trust v. CIT*, (Waseem Ahmed, (Account Member) and **Keshav Dubey**, Member (Judicial)), [2025 SCC OnLine ITAT 8633](#)
- S.A. Propcon (P) Ltd. v. CIT*, (**Prakash Chand Yadav**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 8637](#)
- Sadguru Nirupadeshwara Nitya Dasoha Charitale Trust v. CIT*, (Waseem Ahmed, (Account Member) and **Keshav Dubey**, Member (Judicial)), [2025 SCC OnLine ITAT 8601](#)
- Shahnawaz Mustakkhan Pathan v. CIT*, (**Annapurna Gupta**, (Account Member)), [2025 SCC OnLine ITAT 8585](#)
- Shivbachan Sewa Santhan v. CIT*, (Anadee Nath Misshra, (Account Member) and **Subhash Malguria**, Member (Judicial)), [2025 SCC OnLine ITAT 8581](#)

Sicily Paul v. CIT, (**Inturi Rama Rao**, (Account Member)), [2025 SCC OnLine ITAT 8597](#)
Super Prime Construction (P) Ltd. v. CIT, (**Dr. Manish Borad**, (Account Member)), [2025 SCC OnLine ITAT 8648](#)
Surendra Singh v. CIT, (**Dr. Manish Borad**, (Account Member)), [2025 SCC OnLine ITAT 8645](#)
Tropex Suppliers (P) Ltd. v. CIT, (**Rajesh Kumar**, (Account Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 8602](#)
Union Bank of India v. CIT, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Account Member)), [2025 SCC OnLine ITAT 8653](#)
Vishal Jain v. CIT, (Satbeer Singh Godara, Member (Judicial)), [2025 SCC OnLine ITAT 8631](#)
Vissa Ushasri v. CIT, (**Aby T. Varkey**, Member (Judicial) and Amitabh Shukla, (Account Member)), [2025 SCC OnLine ITAT 8616](#)

National Company Law Tribunal [499]

3M Electro & Communication India (P) Ltd., In re, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66125](#)
A & A International Trading (P) Ltd. v. KG Denim Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66069](#)
A. Mahalingam Suresh Kumar, In re, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66445](#)
A.M. Arunachalam v. Thulasiraman Gattam Krishnaswamy, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66231](#)
A.R. Ramasubramania Raja, In re, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65285](#)
A2V Infra v. Skylark Infra Engineering (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 66055](#)
Aalidhra Textool Engineers (P) Ltd. v. Aalidhra Corporate (P) Ltd., (Shammi Khan, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65209](#)
Aar Kay Industries v. Jatalia Global Venture Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65608](#)
Aareha Elastin Fibc (P) Ltd. v. Prime Intercorp (P) Ltd., (Mohan P. Tiwari, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 4417](#)
Aaryavrat India Ltd. v. E-Store India A Venture of Axis E-Corp Solution (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65427](#)
Aasan Corporate Solutions (P) Ltd. v. Nirmal Lifestyle Reality (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66538](#)
Aashu Yadav v. Era Realtors (P) Ltd., (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66416](#)
Abhi Engineering Corpn. (P) Ltd. v. BGR Energy Systems Ltd., (Bidisha Banerjee, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65298](#)
Abide Exporters (P) Ltd. v. ROC, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 66288](#)

- Ace Cardiopathy Solutions (P) Ltd. v. Cardiac Care & Allied Health (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65466](#)
- Ace Knowledge Systems (P) Ltd. v. Registrar of Companies*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65182](#)
- Ace Landcraft Realtors (P) Ltd., In re*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66124](#)
- Aclientz Business Solutions (P) Ltd. v. Roc*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66316](#)
- Adarsh Kutir Udyog v. Goldendunes Builders & Developers (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65716](#)
- Adgyde Solutions (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Dr Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66083](#)
- Aditya Birla Finance Ltd. v. Delta Iron & Steel Co. (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65459](#)
- Aditya Birla Finance Ltd. v. MPG Reality Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65395](#)
- Aditya Birla Finance Ltd. v. Ranjit Sarkar*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65977](#)
- Aditya Birla Finance Ltd. v. Saraswati Sarkar*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65923](#)
- Administrator of the Specified Undertaking of the Unit Trust of India v. Usha India Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65584](#)
- Adomantra Digital India (P) Ltd. v. Phasorz Technologies (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 65988](#)
- Advant I.T. Park (P) Ltd. v. ROC*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66415](#)
- Aegis Power Solutions (P) Ltd. v. Refex Energy Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65997](#)
- Aeruva Naga Mallikarjuna v. Icoat Projects (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65404](#)
- Agarwal Foundaries (P) Ltd. v. POSCO E & C India (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65287](#)
- AGI Greenpac Ltd. v. Girish Sriram Juneja*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4425](#)
- Ahmednagar Merchants Coop. Bank Ltd. v. Shree Ganesh Stampings (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66508](#)
- Airen Metals (P) Ltd. v. Fatehpuria Transformers & Switchgears (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65491](#)
- Airen Metals (P) Ltd. v. Kandoi Metal Powders Manufacturing Co. (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2023 SCC OnLine NCLT 66524](#)

- Airen Metals (P) Ltd. v. PME Power Solutions (India) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65742](#)
- Airtech Airconditioners v. Parnika Commercial & Estate (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65331](#)
- Airwill JKM Infrastructure (P) Ltd. v. Cadillac Infotech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2023 SCC OnLine NCLT 65525](#)
- Ajay Gopaldas Samat v. Maxworth Realty India Ltd.*, (T. Krishnavalli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), [2023 SCC OnLine NCLT 65052](#)
- Ajit Shrivastava v. Gayatri Hospitality & Realcon Ltd.*, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65637](#)
- Ajit Singh v. Pure Drinks (Calcutta) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66331](#)
- Akasa Finance Ltd. v. Sai Precious Traexim (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Dr Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65819](#)
- Akasa Finance Ltd. v. SKI & Snow Resorts (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65662](#)
- AKG Extrusions (P) Ltd., In re*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65210](#)
- Akhilesh Sharma v. Tarawari Overseas Exports (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 66350](#)
- AKM Real Estate Developers (P) Ltd., In re*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66087](#)
- Akshaan George v. Highwaymen Collective (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66185](#)
- Alchemist Asset Reconstruction Co. (P) Ltd. v. NIIL Infrastructure (P) Ltd.*, (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 4398](#)
- Alectrona Energy (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66460](#)
- Alisped India (P) Ltd. v. Bhagwati Products Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65750](#)
- Allahabad Bank v. Polo Hotels Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65574](#)
- Alliance Revolution Infra Projects (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66090](#)
- Allnex Resins (Shanghai) Co. Ltd. v. Aksh Optifibre Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65602](#)
- Almighty Infraheights (P) Ltd. v. Bhola Singh Jaiprakash Construction Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65796](#)
- AM Clean Air Engineering (P) Ltd. v. Kia Motors India (P) Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65284](#)
- Aman Sarin v. ROC*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66319](#)

- Amar Baldva, In re*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65692](#)
- Amarjeet Kaur Malik v. Tulip Institutional Services (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 66397](#)
- Amarjeet Singh v. Chandigarh Overseas (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65524](#)
- Amarjit Singh Bagga v. Fashionage Corpn. (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 66377](#)
- Amay Knitwear & Fashion Marketing (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65220](#)
- Ambala Central Coop. Bank Ltd. v. Naraingarh Sugar Mills Ltd.*, (Ashish Verma, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65477](#)
- Amber Industrial Exports v. Atlas Cycles (Haryana) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65656](#)
- Ambica Enclave (P) Ltd. v. Ministry of Corporate Affairs*, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 66193](#)
- Ambition Indo Steel LLP v. Kotak Mahindra Bank Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66042](#)
- Amier Hamsa Ali Abbas Rowther v. Sub Registrar*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66515](#)
- Amit Punjabi v. Gambs India (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66438](#)
- Amit Singla v. Atlas Cycles (Haryana) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65069](#)
- Amit Singla v. Atlas Cycles (Haryana) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65070](#)
- Amrita Gujral v. Hyperhire (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 66292](#)
- Anant Associates (P) Ltd. v. Arham Infratech (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65579](#)
- Anantha PVC Pipes (P) Ltd. v. SP Coal Resources (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65580](#)
- Anaya Infraventures (P) Ltd. v. Tulsaini Constructions & Developers*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65636](#)
- Aneesha Dutt v. Cycus Technologies (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66561](#)
- Anil Kumar Agrawal v. Principle Tie-Up (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66318](#)
- Anil Verma v. M3M India (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65960](#)
- Anita Nirula v. Piyush Shelters India (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66467](#)
- ANM Pharma (P) Ltd. v. Centurion Laboratories (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65022](#)

- Annamalai Capital Services (P) Ltd. v. Minda Corpn. Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66394](#)
- Annie Abraham, In re*, (T. Krishnavalli, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 66465](#)
- Anoop Sharma v. Acumen Overseas (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66282](#)
- Anoop Sharma v. Ascent Air (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66192](#)
- Anoop Sharma v. Ascent Etechnologies (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66178](#)
- Anoop Sharma v. Cargo Flash Infotech (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66280](#)
- Anoop Sharma v. Concorde Cargo (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66200](#)
- Ansal Properties & Infrastructure Ltd. v. Jaiganpati Infraprojects (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65789](#)
- Anshul Balwa, In re*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65450](#)
- Antarctica Finvest (P) Ltd., In re*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66085](#)
- Anubhav Mittal v. Global Landcon (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66380](#)
- Anuj Sahni v. Produt Exports (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66216](#)
- Anup Jain v. Eco Rich Cosmetic India (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66396](#)
- Anuradha Jain, In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65533](#)
- Anurag Agarwal v. Dwarika Infrabuildtech (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66276](#)
- Aparajitha Corporate Services (P) Ltd. v. Quickdel Logistics (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65959](#)
- Apex Electro Devices (P) Ltd. v. Dynamic Engineers Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65550](#)
- APM Industries Ltd. v. Webson Industries (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65572](#)
- Apollo Pipes Ltd. v. Tonk Water Supply Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66032](#)
- Apollo Pipes Ltd. v. Tonk Water Supply Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65032](#)
- Aprn Enterprises (P) Ltd. v. Khushal City Homes Mau (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65816](#)

- AR. Ramasubramania Raja, In re*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66437](#)
- Araya Mittara v. Secure Industries (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66565](#)
- Argentium International (P) Ltd. v. UTM Engineering (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65581](#)
- Arihant Merchants (P) Ltd. v. NKR Realty (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65970](#)
- Arisinfra Solutions (P) Ltd. v. Shapoorji Pallonji & Co. (P) Ltd.*, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65846](#)
- Arisintra Solutions (P) Ltd. v. Allam Infinite India (P) Ltd.*, (N.V. Ramakrishna Badarinath, Member (Judicial) and Sanjay Puri, Member (Technical)), [2023 SCC OnLine NCLT 65082](#)
- Arudhra Properties Ltd.*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2025 SCC OnLine NCLT 4410](#)
- Arumugam Thimmarayan v. Ozone Projects (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 65455](#)
- Arun Kumar Sharma v. ROC*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65184](#)
- Arun Smelters (P) Ltd.*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2025 SCC OnLine NCLT 4403](#)
- Arvind Kumar v. Maharaja Agrofoods (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66302](#)
- Arysta Life Science India Ltd. v. Coromandal Agrico (P) Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65553](#)
- Asharafali Kallikunnel Syedmuhammed v. Alishabeer Ventures (P) Ltd.*, (Shyam Babu Gautam, Member (Technical) and T. Krishnavalli, Member (Judicial)), [2023 SCC OnLine NCLT 66173](#)
- Ashika Stock Broking Ltd. v. India Power Corpn. Ltd.*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65058](#)
- Ashish Dutta v. Rajasthan Medical Services Corpn. Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66159](#)
- Ashish Enterprises v. Vinishma Technologies (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65641](#)
- Ashish Kumar v. Amika Global Energy (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66183](#)
- Ashok Chand Srivastava v. Three C Properties (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65841](#)
- Ashok Kumar Jain v. Vaneera Industries Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65764](#)
- Ashok Kumar Juneja v. Henna Crafts Overseas (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65462](#)
- Ashok Leyland Ltd. v. Windals Auto (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65870](#)
- Ashtabhujia Infra Developers (P) Ltd. v. ROC*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66572](#)

- Asia (Chennai) Engineering Co. (P) Ltd. v. Jayabheri Properties (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 65240](#)
- Asra Infotech (P) Ltd. v. Roc*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65159](#)
- ASREC (India) Ltd. v. ECI Engineering & Construction Co. Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65258](#)
- Asrec (India) Ltd. v. In & out Advertising (P) Ltd.*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66075](#)
- ASREC (India) Ltd. v. Manidhari Stainless Wire (P) Ltd.*, (N. Venkata Ramakrishna Badarinath, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65106](#)
- Asrec (India) Ltd. v. Shree Industries Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65839](#)
- Assam Bombay Carriers (P) Ltd. v. Soma Enterprise Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65469](#)
- Asset Care & Reconstruction Enterprises Ltd. v. Sare Gurugram (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65667](#)
- Asset Reconstrction Co. (India) Ltd. v. Harvest Hotels & Seviles Apartments (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65371](#)
- Asset Reconstruction Co. (India) Ltd. v. Shamken Spinners Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65347](#)
- Asset Reconstruction Co. (India) Ltd. v. Uday Estates (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65828](#)
- Asset Reconstruction Co. India Ltd. v. Kiran Det Chems Asia (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65005](#)
- Assets Care & Reconstruction Enterprise Ltd. v. Ashok Kumar Sirohi*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 66012](#)
- Assets Care & Reconstruction Enterprise Ltd. v. Khatema Fibres Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65838](#)
- Assets Care & Reconstruction Enterprise Ltd. v. Manju Sirohi*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 66009](#)
- Assets Care & Reconstruction Enterprise Ltd. v. Supertech Orb Project (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65640](#)
- Astral Holiday Tours (P) Ltd. v. Registrar of Companies*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65201](#)
- Atlas Mines & Granites (India) Ltd. v. Registrar of Companies*, (Shyam Babu Gautam, Member (Technical) and T. Krishnavalli, Member (Judicial)), [2023 SCC OnLine NCLT 65200](#)
- AU Small Finance Bank Ltd. v. ARG Developers (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65495](#)
- Aurum Commercials LLP v. Spenta Enclave (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65824](#)

- Autade Sugars (P) Ltd. v. Fabtech Sugar Ltd.*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66497](#)
- Avargreen Organic Foods (P) Ltd. v. Raghupati Construction (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65827](#)
- Aveena Gudapati v. VRK Enterprises (India) (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66271](#)
- Aveena Gudapeti v. Vivessa Industries (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66285](#)
- Aviagen India Poultry Breeding Co. (P) Ltd. v. Redhu Farms (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65337](#)
- Avidhrt INC v. Avidhrt India (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Prabhat Kumar, Member (Technical)), [2023 SCC OnLine NCLT 66568](#)
- Avoor Mohamed Ibrahim Abdul Razack v. Leena Equipments & Spares (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66255](#)
- Axis Bank Ltd. v. Maharashtra Theatres (P) Ltd.*, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65308](#)
- Axis Bank Ltd. v. NCC Ltd.*, (Ramalingam Sudhakar, President and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65535](#)
- Axis Bank Ltd. v. Ritika Manoj Lalwan*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65696](#)
- Axis Bank Ltd. v. Talwalkars Better Value Fitness Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66493](#)
- Axis Bank Ltd. v. Vidarbha Industries Power Ltd.*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65610](#)
- Axis Bank Ltd. v. Vin Semiconductors (P) Ltd.*, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66532](#)
- Axis Trustee Services Ltd. v. Gayatri Hi-Tech Hotels Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2023 SCC OnLine NCLT 65311](#)
- Ayodhya Finlease Ltd. v. Srgp Corpn. Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65817](#)
- Ayush Bansal v. Nimbleedge (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66270](#)
- B Baskar v. M Gopala Krishnan*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66233](#)
- B.S. Enterprises v. Dhani Healthcare Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65398](#)
- Baaf Engineers (P) Ltd. v. Pratishtha Dairy Farms (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65054](#)
- Baaf Engineers (P) Ltd. v. Pratishtha Dairy Farms (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65055](#)
- Baaf Engineers (P) Ltd. v. Pratishtha Dairy Farms (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65056](#)

- Babli v. HLVED Industries (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 66375](#)
- Badrinarayan Somani v. Rims Fastners (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2023 SCC OnLine NCLT 66317](#)
- BAFF Engineers (P) Ltd. v. Farmech Foods (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65691](#)
- Bagrrys India (P) Ltd., In re*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66106](#)
- Bagrrys India (P) Ltd., In re*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 66104](#)
- Bahwan Cybertek (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65223](#)
- Baisetty Ajaykumar v. Apex Meadows (P) Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66039](#)
- Bakka Srinivas v. Bio Green Papers Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66337](#)
- Balajee Structural (India) (P) Ltd. v. Tamilnadu Generation & Distribution Corpn. Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65016](#)
- Balaji Lifestyle Technologies (P) Ltd., In re*, (Harnam Singh Thakur, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65492](#)
- Baljinder Singh Sidhu v. ROC*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65156](#)
- Balsara engineering Products Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Anuradha Bhatia, Member (Technical)), [2023 SCC OnLine NCLT 65735](#)
- Bandikatla Murthy Mohan v. Winsol Green Power (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2023 SCC OnLine NCLT 66245](#)
- Banga Iron & Steel (P) Ltd. v. Vicor Stainless (P) Ltd.*, (Shammi Khan, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65107](#)
- Bank of Baroda Ltd. v. Vasantlal N Kikavat*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65367](#)
- Bank of Baroda v. Baghauli Sugar & Distillery Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66477](#)
- Bank of Baroda v. Deepak Prabhakar Tikekar*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65379](#)
- Bank of Baroda v. Extol Industries Ltd.*, (Mohan P. Tiwari, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 4431](#)
- Bank of Baroda v. Goldenline Infrastructures (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65283](#)
- Bank of Baroda v. Lasa Supergenerics Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65611](#)
- Bank of Baroda v. Lord Vrindavanbihari Trading (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65738](#)
- Bank of Baroda v. Naman Ajitsaria*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65028](#)

- Bank of Baroda v. Ramesh Kumar Sarawagi*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65097](#)
- Bank of Baroda v. Sanghvi Land Developers (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 65271](#)
- Bank of Baroda v. Shankar Lall Ajitsaria*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65073](#)
- Bank of Baroda v. U.N. Automobiles (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65981](#)
- Bank of Baroda v. Venkata Sujatha Penmetsa & Veda Biofuel Ltd.*, (Umesh Kumar Shukla, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2025 SCC OnLine NCLT 4435](#)
- Bank of Baroda v. Vijay K. Penmetsa & Veda Biofuel Ltd.*, (Umesh Kumar Shukla Member, (Technical) and Kishore Vemulapalli, Member (Judicial)), [2025 SCC OnLine NCLT 4434](#)
- Bank of Baroda v. Vikas Ladia*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65910](#)
- Bank of India Ltd. v. Green Power Sugars Ltd.*, (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2023 SCC OnLine NCLT 65939](#)
- Bank of India v. Gangotri Enterprises Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66478](#)
- Bank of India v. Gangotri Enterprises Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66489](#)
- Bank of India v. Khaitan Electricals Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66498](#)
- Bank of India v. Techno Satcomm India (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65984](#)
- Bank of India v. Vikas WSP Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65684](#)
- Bank of Maharashtra v. Ajith Govindan Menon*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66552](#)
- Bank of Maharashtra v. Anuradha Menon*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65242](#)
- Bank of Maharashtra v. Ashish Virendra Mehta*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 65273](#)
- Bank of Maharashtra v. Bejoy Nambiar*, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65769](#)
- Bank of Maharashtra v. Chirag Morakhia*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66531](#)
- Bank of Maharashtra v. DS Kulkarni Developers Ltd.*, (Anu Jagmohan Singh, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2023 SCC OnLine NCLT 66509](#)
- Bank of Maharashtra v. G Sulochana Reddy*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65653](#)
- Bank of Maharashtra v. Jatin Chandrakant Doshi*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65457](#)
- Bank of Maharashtra v. Jayant Dattatray Mhaiskar*, (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65259](#)

- Bank of Maharashtra v. Kalpana Prakash Jadhav*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65409](#)
- Bank of Maharashtra v. Mala G. Thakkar*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66521](#)
- Bank of Maharashtra v. Neelam A. Thakkar*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66522](#)
- Bank of Maharashtra v. Pranav Virendra Mehta*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 65290](#)
- Bank of Maharashtra v. Sabu Vayalmutteathu Varghese*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65418](#)
- Bank of Maharashtra v. Sadhana Kothari*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65809](#)
- Bank of Maharashtra v. Sangita Dharu*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65513](#)
- Bank of Maharashtra v. Saurabh Bansal*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65652](#)
- Bank of Maharashtra v. Smita Fadnavis*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65531](#)
- Bank of Maharashtra v. Sunita Bansal*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65668](#)
- Bank of Maharashtra v. T Indira Subbarami Reddy*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65669](#)
- Bank of Maharashtra v. T Santa Reddy*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65671](#)
- Bank of Maharashtra v. T Subbarami Reddy*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65678](#)
- Bank of Maharashtra v. Tejaswini Santosh Shinde*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65690](#)
- Bank of Maharashtra v. Timpal Jatin Doshi*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66555](#)
- Bank of Maharashtra v. Tushar Morakhia*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66529](#)
- Bank of Maharashtra v. TV Sandeep Kumar Reddy*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65673](#)
- Bank of Maharashtra v. Vashistha Industries Ltd.*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66056](#)
- Bank of Maharastra v. Atluri Amba Rao*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65439](#)
- Bansal Traders v. BBN Foods Hi-Tech Processing (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65346](#)
- Bansi Metal & Alloys (P) Ltd. v. M.I. Alloys (P) Ltd.*, (Shammi Khan, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 65042](#)
- Banyan Tree Developers (P) Ltd. v. Parivartan Buildtech (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65651](#)

- Basalath Yar Khan v. Registrar of Companies*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65165](#)
- Bawa Khan Kamal v. Perumbavoor General Marketing Federation (P) Ltd.*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 66275](#)
- Beena Thomas v. Mohd. Biju*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 65192](#)
- Behin Gnanaraj v. Sri. Venkatesa Fabrics Ltd.*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65121](#)
- Bengal Polypet v. Pincon Spirit Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65076](#)
- Beverly Hills Fashions (P) Ltd., In re*, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65383](#)
- Bhabani (P) Ltd. v. Emergent Traders (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65623](#)
- Bhadreshwar Vidyut (P) Ltd. v. Godrej Industries Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66550](#)
- Bhagawati Cold Storage (P) Ltd. v. Kumar Audyogik Vikas (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65699](#)
- Bhagwati Translink (P) Ltd. v. Arcotech Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65969](#)
- Bhagyodayam Co. Pachalam v. Paul Joseph*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 66388](#)
- Bharat Chugh v. Arora Iron & Steel Rolling Mills (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65654](#)
- Bharat Industrial Corpn. v. SSB Structural & Galvanising (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2023 SCC OnLine NCLT 66470](#)
- Bhardwaj Builders v. TARC Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Sanjeev Ranjan, Member (Technical)), [2023 SCC OnLine NCLT 65467](#)
- Bhavarlal Mangilal Jain v. SBI*, (Charanjeet Singh Gulati, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65374](#)
- Bhavesht Thakkar v. HTC Edu-services (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66344](#)
- BHEL v. Navayuga Engineering Co. Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66025](#)
- BHEL v. Navayuga Engineering Co. Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial)), [2023 SCC OnLine NCLT 65014](#)
- Bhushan Power & Steel Ltd. v. Atmaram House Investment (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65644](#)
- Bibhuti Bhushan Biswas v. Ansal Properties & Infrastructure Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65705](#)
- Bidyut Chattopadhyay v. Parveen Kumar Gupta*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66187](#)
- Bijay Kumar Radhakrishna Jalan v. Mettallia Industries Ltd.*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66219](#)

- Bijender Nagar v. Maharaja Agrofoods (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66252](#)
- Binil Kumar P v. SNDP Yogam Sakha*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 66349](#)
- Biomarin International Ltd. v. Sandor Medicaaids (P) Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66051](#)
- Biomarin Pharmaceuticals INC v. Sandor Medicaaids (P) Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66058](#)
- Bipinkumar Babulal Jagani v. Accurate PMS (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65126](#)
- BMSS Steel Industries (P) Ltd. v. Forge India (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 66399](#)
- Bohra & Co. (P) Ltd., In re*, (Kuldeep Kumar Kareer, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), [2023 SCC OnLine NCLT 66557](#)
- BPW Trailer Systems India (P) Ltd. v. Indico Motors (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65559](#)
- Brindavan Brick Works v. Haralahalli Shekarappa Chandrasekar*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66517](#)
- BSC Projects (P) Ltd. v. GBK Projects (P) Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66384](#)
- BSFC Distributors (P) Ltd. v. Pilot Mines & Minerals (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65566](#)
- Burlington Finance Ltd. v. SMW Metal (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65595](#)
- BVS Lakshmi v. Geometrix Laser Solutions (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66184](#)
- C. Ramasubramaniam, In re*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66447](#)
- C.A. Ashok Seshadri v. C. Ganesh*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66097](#)
- Canam Consultants Ltd. v. Xplent Logistics Park (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 66137](#)
- Canara Bank Limted v. Atithi Builders & Constructors (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65622](#)
- Canara Bank Ltd. v. Ashvi Developers (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65647](#)
- Canara Bank Ltd. v. G.I. Industries (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65721](#)
- Canara Bank Ltd. v. Valecha Kachchh Toll Roads Ltd.*, (Anil Raj Chellan, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65749](#)
- Canara Bank v. Dango Polutries (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65265](#)
- Canara Bank v. Gammon Engineering & Contractors (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65766](#)

- Canara Bank v. Lanco Hills Technology Park (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65577](#)
- Canara Bank v. Rattan Poultries (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65779](#)
- Canara Bank v. Sarvesh Pramod Timblo*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65394](#)
- Canara Bank v. Transstroy (India) Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66519](#)
- Canara Bank v. Versatile Pharma (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65919](#)
- Canbank Factors Ltd. v. Aditya Ramniwas Dhoot*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65471](#)
- Canbank Factors Ltd. v. Ramniwas Ramdayal Dhoot*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65473](#)
- Caparo Financial Solutions Ltd. v. Ski & Snow Resorts (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65996](#)
- Casagrand Starpark (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66079](#)
- Catalyst Trusteeship Ltd. v. GVK Energy Ltd.*, (Ramalingam Sudhakar, President and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65688](#)
- Cavinkare (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66119](#)
- CBC Fashions (Asia) (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 65597](#)
- CBIGS Advertising (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66157](#)
- CBRE South Asia (P) Ltd. v. Platinum Holding (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65236](#)
- CCI Sourcing (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66181](#)
- Ceekay Engineers v. Dakshinanchal Vidyut Vitran Nigam Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65557](#)
- Central Bank of India Ltd. v. Iskrupa Mall Management Co. (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 66024](#)
- Central Bank of India Ltd. v. Narmada Extrusions Ltd.*, (Mohan P. Tiwari, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 4413](#)
- Central Bank of India Ltd. v. Nayan Thakarshi Shah*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65573](#)
- Central Bank of India Ltd. v. Sri Ananda Lakshmi Narasimha Industries India (P) Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 66017](#)
- Central Bank of India v. Abhinav Steels & Power Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65624](#)

- Central Bank of India v. Accil Corpn. (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65882](#)
- Central Bank of India v. Bhavesh Gandhi*, (Shammi Khan, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 65079](#)
- Central Bank of India v. SEL Textile Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65385](#)
- Central Bank of India v. SEL Textiles Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2024 SCC OnLine NCLT 9187](#)
- Central Bank of India v. Vedansh Real Estate (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 4399](#)
- CFM Asset Reconstruction (P) Ltd. v. M.G. Finvest (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65309](#)
- CFM Asset Reconstruction (P) Ltd. v. Madan Lal Baweja*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65389](#)
- CFM Asset Reconstruction (P) Ltd. v. Micro Stock Holdings (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65276](#)
- Chaitra Gowdar Chidanand v. Get Simpl Technologies (P) Limited*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66406](#)
- Chakravarthi Srinivasan v. Bank of India*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65453](#)
- Chales Residency (P) Ltd. v. Registrar of Companies*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65167](#)
- Champdany Jute Co. Ltd. v. Punjab State Industrial Development Corpn. Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65685](#)
- Chamundeshwari Builders (P) Ltd., In re*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 65207](#)
- Chandigarh Malt (P) Ltd., In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66121](#)
- Chandrakant Kondu Pawar v. Zenith Birla (India) Ltd.*, (Anil Raj Chellan, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66310](#)
- Chandy Engineering (P) Ltd. v. Roc*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65197](#)
- Charugundula Venkateshwara Rao v. RoC*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 65185](#)
- Chatter Singh Tokas v. Registrar of Companies*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 65183](#)
- Cheriyani K Scaria v. Davani Silks (P) Ltd.*, (P. Mohan Raj, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2023 SCC OnLine NCLT 66429](#)
- Chinthaginjala Sudhakara Rao v. Swathisir Plastic Industries (India) (P) Ltd.*, (Telaprolu Rajani, Member (Judicial)), [2023 SCC OnLine NCLT 66409](#)
- Chitranjan Gupta v. Orris Infrastructure (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65509](#)

- Chumkikar v. ROC*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66321](#)
- CIT v. Brandus Global Travels (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66359](#)
- CIT v. Dehradun Digital Signal Services (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65198](#)
- CIT v. Gajanan Link Services (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65148](#)
- CIT v. Krrish Realty ventures (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65134](#)
- CIT v. Propbuzz Infra (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65150](#)
- CIT v. R.K. Mill Board (P) Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65135](#)
- CIT v. Registrar Companies*, (Ashok Kumar Bhardwaj, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65133](#)
- CIT v. Registrar of Companies*, (Ashok Kumar Bhardwaj, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65160](#)
- CIT v. Registrar of Companies*, (Ashok Kumar Bhardwaj, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65168](#)
- CIT v. Registrar of Companies*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65138](#)
- CIT v. Registrar of Companies*, (Bidisha Banerjee, Member (Judicial) and Arvind Devanathan, Member (Technical)), [2023 SCC OnLine NCLT 65081](#)
- CIT v. Registrar of Companies*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65188](#)
- CIT v. Registrar of Companies*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 65175](#)
- CIT v. Registrar of Companies*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 66164](#)
- CIT v. ROC*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65147](#)
- CIT v. ROC*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65132](#)
- CIT v. ROC*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65176](#)
- CIT v. ROC*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65180](#)
- CIT v. ROC*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65136](#)
- CIT v. ROC*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65158](#)
- CIT v. ROC*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65171](#)

- CIT v. ROC*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65181](#)
- CIT v. ROC*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65189](#)
- CIT v. ROC*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65164](#)
- CIT v. Wardha Fertilizer (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65127](#)
- Classic Microtech (P) Ltd. v. Adison Granito (P) Ltd.*, (Shammi Khan, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65263](#)
- Cleantech Solar Energy (India) (P) Ltd. v. Texmo Pipes & Products Ltd.*, (Mohan P. Tiwari, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 4415](#)
- Clearwater Capital Partners Singapore Fund V (P) Ltd. v. Renaissance Urban-Infra (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66534](#)
- Cloudix Global Solutions (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65221](#)
- Colliers International (India) Property Services (P) Ltd. v. Dragonstone Realty (P) Ltd.*, (T. Krishnavalli, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65390](#)
- Color Cartons v. Fizzy Foodlabs (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2023 SCC OnLine NCLT 65723](#)
- Colour Roof India Ltd. v. Larsen & Turbo Ltd.*, (Sanjiv Dutt, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2023 SCC OnLine NCLT 65712](#)
- Commercial Engineers v. Dakshinanchal Vidyut Vitran Nigam Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65556](#)
- Compuage Infocom Ltd. v. Zenica Lifestyle (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65780](#)
- Confirm Ticket Online Solutions (P) Ltd., In re*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 65219](#)
- Continental Automotive Brake Systems (India) (P) Ltd., In re*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 66091](#)
- Continental Construction Ltd. v. Continental Construction Projects Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65851](#)
- Cordial Technologies (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66131](#)
- Corpn. Bank v. Tasgaonkar Blossom (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 65426](#)
- Correo Marketing (P) Ltd. v. Elegant IT Solution (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65256](#)
- CPS Steel India (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66449](#)
- CS L Sarumathy, In re*, (T. Krishnavalli, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65412](#)

- CVR Holdings (P) Ltd. v. Intense Fitness & Spa (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65555](#)
- D-Vois Communications (P) Ltd. v. D-Vois N SSV Broadband (P) Ltd.*, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66562](#)
- D. Aravarasan v. Neomax Properties (P) Ltd.*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66372](#)
- D. Krishnamurthy v. Varadaraja Textiles (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66328](#)
- D.B. Corpn. Ltd. v. TLG India (P) Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66015](#)
- Daedong Shipping Co. Ltd. v. Kandula Mineral Industries LLP*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66052](#)
- Daiichi Fasteners India (P) Ltd., In re*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 66191](#)
- Daimler Financial Services India (P) Ltd. v. Satish Vasant Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65251](#)
- Daimler Financial Services (P) Ltd. v. JSM Devcons India (P) Ltd.*, (Mohan P. Tiwari, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 4440](#)
- Daimler Financial Services India (P) Ltd. v. Gaurav Mohan Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65519](#)
- Daimler Financial Services India (P) Ltd. v. Gaurav Mohan Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65583](#)
- Daimler Financial Services India (P) Ltd. v. Mohan Vasant Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 66544](#)
- Daimler Financial Services India (P) Ltd. v. Mohan Vasant Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 66553](#)
- Daimler Financial Services India (P) Ltd. v. Nandini Mohan Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65700](#)
- Daimler Financial Services India (P) Ltd. v. Nandini Mohan Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 66003](#)
- Daimler Financial Services India (P) Ltd. v. Sadhana Satish Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65464](#)
- Daimler Financial Services India (P) Ltd. v. Sadhana Satish Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65561](#)
- Daimler Financial Services India (P) Ltd. v. Satish Vasant Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 66543](#)
- Daimler Financial Services India (P) Ltd. v. Tej Satish Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65493](#)
- Daimler Financial Services India (P) Ltd. v. Tej Satish Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65605](#)
- Daimler Financial Services India (P) Ltd. v. Tushar Satish Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65543](#)

- Daimler Financial Services India (P) Ltd. v. Tushar Satish Ghatge*, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), [2023 SCC OnLine NCLT 65569](#)
- Dalhousie Holdings Ltd. v. Larsen & Toubro Ltd.*, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66420](#)
- Daljit Singh Saini v. Standard Auto Engineers (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 66273](#)
- Daya Shanker Ravi Shanker v. Anant Buildcon (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66139](#)
- DB Micro Finance (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 65224](#)
- DBS Bank India Ltd. v. Vijay chandran Menon*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65534](#)
- DBS Bank Ltd. v. Hindustan National Glass & Industries Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4421](#)
- DBS Bank Ltd. v. Hindustan National Glass & Industries Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4422](#)
- DBS Bank Ltd. v. Hindusthan National Gas & Industries Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4418](#)
- DBS Bank Ltd. v. Hindusthan National Glass & Industries Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4438](#)
- DBS Bank Ltd. v. Hindusthan National Glass & Industries Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4437](#)
- DBS Bank Ltd. v. Prakashchandra Kapoor*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2023 SCC OnLine NCLT 65781](#)
- DCB Bank Ltd. v. Cosmos Infraestate (P) Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66040](#)
- Deccan Cargo & Express Logistics (P) Ltd. v. Swift Express Cargo & Logistics (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66334](#)
- Deepa Filters (P) Ltd., In re*, (Talaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65231](#)
- Deepak Chandak v. Ujaas Energy Ltd.*, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 65048](#)
- Deepak Cheeda v. Anuradha Real Estate Developers (P) Ltd.*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65850](#)
- Deepak Gupta HUF v. Sparkspell Homes (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65985](#)
- Deepak Trading Co. v. Lalchand Food Products (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65675](#)
- Delhi Prakashan Vitran (P) Ltd. v. AH Wheeler & Co. (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65740](#)
- Delhivery Ltd. v. Futuretimes Technology India (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65432](#)

- Delzad Aspy Karani v. Del. Seatek India (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66340](#)
- Dena Bnak v. Shalibhadra Cottrade (P) Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65250](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65129](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65137](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65140](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65142](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65199](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65149](#)
- Department of Income Tax v. Registrar of Companies*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65151](#)
- Department of Income Tax v. RoC*, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 65125](#)
- Department of Income Tax v. RoC*, (P. Mohan Raj, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 65154](#)
- Design Office Architects (P) Ltd. v. Patel reality (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65768](#)
- Dev Rishi v. Atlas Cycles (Haryana) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65706](#)
- Devendra Kumar Agarwal v. Instaoffice Business Solutions (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66179](#)
- Devrity Trading (P) Ltd., In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66111](#)
- Dexter Capital Advisors (P) Ltd. v. Vikas Lakhani*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66303](#)
- Dhanlaxmi Bank Ltd. v. Anil P Raj*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 65861](#)
- Dhanlaxmi Bank Ltd. v. Anil Sebastain*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 65486](#)
- Dhanlaxmi Bank Ltd. v. Dinesh Kumar*, (P. Mohan Raj, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2023 SCC OnLine NCLT 65657](#)
- Dhanlaxmi Bank Ltd. v. Jatayupara Tourism (P) Ltd.*, (Shyam Babu Gautam, Member (Technical) and T. Krishnavalli, Member (Judicial)), [2023 SCC OnLine NCLT 65776](#)
- Dhanraj Builders v. Dhanraj Buildwell (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66132](#)
- Dhanvee Vinimay (P) Ltd., In re*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66078](#)

- Dharampal Singh Rawat v. Realanchors Developers (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65549](#)
- Dharmendra Singh v. Registrar of Companies*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66153](#)
- Dharmesh Gajjar v. VVR Innovate Materials (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65954](#)
- Dhenu Buildcon Infra Ltd. v. Forever Flourishing Finance & Investments (P) Ltd.*, (K.R. Saji Kumar, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2023 SCC OnLine NCLT 65961](#)
- Dhiman Industrial Fabricators & Designer v. Inox Wind Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65548](#)
- Dhir Trading & Agencies Ltd., In re*, (H.V. Subba Rao, Member (Judicial) and Prabhat Kumar, Member (Technical)), [2023 SCC OnLine NCLT 65232](#)
- Dhirendra Nath v. JC World Hospitality (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65593](#)
- Dimensions Trade & Commerce Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65885](#)
- DIN in International Co. Ltd. v. Freemans Measures (P) Ltd.*, (Ashish Verma, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66029](#)
- Dinesh Khetan v. Bigmoon Buildcon (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65821](#)
- Dinesh Kumar Jain v. Vishal Rice Exports (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65806](#)
- Divisonal Commerical Manager v. Shikhar Chand Jain*, (Mahendra Khandelwal, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2023 SCC OnLine NCLT 66469](#)
- DMI Finance (P) Ltd. v. Kandivli Balaji Investment (P) Ltd.*, (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65962](#)
- DMI Housing Finance (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 66163](#)
- Dominic George Koyikara v. Chirag Shah*, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), [2023 SCC OnLine NCLT 65853](#)
- Double Century Media FZ LLC, In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66120](#)
- Dovefibn Micro Finance (P) Ltd. v. Laxme Saai Steel (P) Ltd.*, (Telaprolu Rajani, Member (Judicial)), [2023 SCC OnLine NCLT 65975](#)
- Dreamz Sneh Project Allottees Welfare Assn. v. Dreamz Infra India Ltd.*, (T. Krishnavalli, Member (Judicial) (Retd.) and Anuradha Sanjay Bhatia, Member (Technical)), [2023 SCC OnLine NCLT 65003](#)
- Drip Capital Inc. v. Girdhari International (P) Ltd.*, (Chitra Hankare, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2025 SCC OnLine NCLT 4400](#)
- Drip Capital Services India LLP v. SJ Fabricss (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65092](#)
- Druraj Contractor v. Samtel Glass Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65755](#)

- Durga Board & Paper Industries Ltd., In re*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66047](#)
- Dushyant Kumar Parashar v. Dori Lal Sheet Grah (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 66571](#)
- DVS Industries (P) Ltd.*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2025 SCC OnLine NCLT 4402](#)
- Dynamofl Consulting Services (OPC) (P) Ltd. v. Roc*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 65131](#)
- Easun Reyrolle Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65313](#)
- Ebix Technologies (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Dr Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65222](#)
- Ecotense India (P) Ltd. v. ROC*, (T. Krishnavalli, Member (Judicial) (Retd.) and Manoj Kumar Dubey, Member (Technical)), [2023 SCC OnLine NCLT 65046](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Gena Pharmaceuticals Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65974](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Minerva Enterprises (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2023 SCC OnLine NCLT 65588](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Nirmal Lifestyle Ltd.*, (Anu Jagmohan Singh, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2023 SCC OnLine NCLT 65963](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Raheja Developers Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 65300](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Tecpro Systems Ltd.*, (Jyotsna Sharma, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2025 SCC OnLine NCLT 4396](#)
- Edelweiss Asset Reconstruction Co. Ltd. v. Winsome Yarns Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66501](#)
- Edelweiss Asset Reconstruction Com. Ltd. v. Empee Hotels Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65714](#)
- Edelweiss Assets Reconstruction (P) Ltd. v. Sanjeev Jain*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65741](#)
- Edelweiss Assets Reconstruction Co. Ltd. v. Mantena Laboratories Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2023 SCC OnLine NCLT 65938](#)
- Educomp Infrastructure & School Management Ltd. v. Millennium Education Foundation*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65578](#)
- Eik Investment & Trading Ltd. v. DGB Leasing & Housing Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 65575](#)
- Ekta Ayat Niryat (P) Ltd., In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 66086](#)
- Elate Investments & Holdings (P) Ltd. v. Takshashila Corpn. LLP*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65436](#)
- Emdee Digitronics (P) Ltd. v. Jharkhand Bijli Vitran Nigam Ltd.*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65001](#)

- Emirates Shippings Agencies India (P) Ltd. v. Genshipping Pacific Line India (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Anuradha Bhatia, Member (Technical)), [2023 SCC OnLine NCLT 65260](#)
- Emperors Infrastructure (P) Ltd. v. Roc*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65145](#)
- Encore Asset Reconstruction Co. (P) Ltd. v. Tirupati Fabricators (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65304](#)
- Endless Services (P) Ltd. v. Elly Realcon (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65012](#)
- Engineers & Contractors (P) Ltd. v. Neo Structo Constructions (P) Ltd.*, (Shammi Khan, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65717](#)
- Enn Tee International Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 66417](#)
- Equilink Capital Management Services Ltd. v. Kotak Urja (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66466](#)
- Equitas Small Finance Bank Ltd. v. Jumbo Finvest (India) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2023 SCC OnLine NCLT 65760](#)
- Era Financial Services (India) Ltd. v. ROC*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65177](#)
- Essbert Fashion (P) Ltd. v. Pytex Jewellers (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65775](#)
- ETA Engineering (P) Ltd. v. Ebullient Cables (P) Ltd.*, (H.V. Subba Rao, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65655](#)
- Euchemy Industry Co. Ltd. v. Prayag Polytech (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65354](#)
- Euro Alloys Ltd. v. Superfine Metals (P) Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 66035](#)
- Exclusive Capital Ltd. v. Girish Sriram Juneja*, (Deep Chandra Joshi, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 4419](#)
- Eye Care Distributors v. Aashwiin Pardessi*, (Anuradha Sanjay Bhatia, Member (Technical) and Kuldeep Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 65406](#)
- Faith Mercantile (P) Ltd. v. Raja Udyog (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 65009](#)
- Faith Mercantile (P) Ltd. v. Nuberg Engineering Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65866](#)
- Fashion Suitings (P) Ltd., In re*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 65225](#)
- Federal Bank Ltd. v. Deven Jitendra Mehta*, (H.V. Subba Rao, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 65831](#)
- Florind Shoes (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 66455](#)
- Foremost Dairies (P) Ltd. v. SUS Agro Foods India (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 66342](#)

- Fortis Emergency Services Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65203](#)
- Fortuity Investments (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66560](#)
- Fossil Logistics (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 66459](#)
- Four Square Homes (P) Ltd. v. Sreemitra Townships (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 65971](#)
- Friday Micro Ventures (P) Ltd. v. Namakkal District Lorry Body Builders (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2023 SCC OnLine NCLT 66290](#)
- Frolic Trading (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 66558](#)
- Fulcrum Training Services (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65743](#)
- Future Universal Petrochem (P) Ltd. v. Kapasi Infracon LLP*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 65713](#)
- Futurekids Asia (P) Ltd. v. Roc*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65172](#)
- G.G. Ice & Cold Storage (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 65214](#)
- Galaxy Infra Engineering (P) Ltd. v. Shriram EPC Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 65889](#)
- Gandhar Oil Refinery Ltd. v. Siddheshwar Industries (P) Ltd.*, (Anu Jagmohan Singh, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 65754](#)
- Ganesh Packers v. Nuway Organic Naturals India Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 65707](#)
- Gangji Kalyanji Bhanushali v. GLM Infratech (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 65587](#)
- Gateway Welfare Society v. Sand Dune Construction (P) Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Rajeev Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 65794](#)
- Gaursons Hi-tech Infrastructure (P) Ltd. v. Vera Developers (P) Ltds.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 66037](#)

National Company Law Appellate Tribunal [7]

- Ashok Kumar Jain v. Manoj Kumar Gupta*, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 1316](#)
- Avlight Automotives Ltd. v. Raj Kumar Bhatia*, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 1315](#)
- EBPL Ventures (P) Ltd. v. Sarguja Rail Corridor (P) Ltd.*, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 1314](#)

Indian Bank v. Anshul Gupta, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1319](#)

Lal Chand Morani v. Satyendra Prasad Khornia, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1318](#)

Shri Krishna Structure (P) Ltd. v. Ateev Gala, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 1317](#)

Vicky Sukanraj Shah v. DBS Bank India Ltd., (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1313](#)

Central Acts [11]

[Sugar Development Fund \(Amendment\) Ordinance, 2008](#)

[Appropriation \(Railways\) Act, 2007](#)

[Appropriation \(Vote on Account\) Act, 2007](#)

[Appropriation Act, 2007](#)

[Appropriation \(Railways\) No. 2 Act, 2007](#)

[Appropriation \(No. 2\) Act, 2007](#)

[Delimitation \(Amendment\) Ordinance, 2008](#)

[Appropriation \(No. 3\) Act, 2007](#)

[Appropriation \(Railways\) No. 3 Act, 2007](#)

[National Capital Territory of Delhi Laws \(Special Provisions\) Act, 2007](#)

[Appropriation \(No. 4\) Act, 2007](#)

Central Rules [6]

[Insolvency and Bankruptcy Board of India \(Continuing Professional Education for Insolvency Professionals\) Guidelines \(Amendment\), 2025](#)

[Insolvency and Bankruptcy Board of India \(Continuing Professional Education for Insolvency Professionals\) Guidelines, 2019](#)

[Securities and Exchange Board of India \(Research Analysts\) \(Amendment\) Regulations, 2025](#)

[Securities and Exchange Board of India \(Investment Advisers\) \(Amendment\) Regulations, 2025](#)

[Securities and Exchange Board of India \(Foreign Portfolio Investors\) \(Amendment\) Regulations, 2025](#)

[Companies \(Indian Accounting Standards\) \(Second Amendment\) Rules, 2025](#)

Central Notifications [4]

[Ministry of Corporate Affairs \[Noti. No. G.S.R. 549\(E\)\]](#)

[Securities and Exchange Board of India \[SEBI/LAD-NRO/GN/2025/252\]](#)

[Securities and Exchange Board of India \[SEBI/LAD-NRO/GN/2025/253\]](#)

[Securities and Exchange Board of India \[SEBI/LAD-NRO/GN/2025/254\]](#)

State Acts [6]

Goa Appropriation Act, 2008
Goa Appropriation (No. 2) Act, 2008
Goa Appropriation (Vote on Account) Act, 2008
Goa Tax on Infrastructure (Amendment) Third Ordinance, 2008
Goa Town and Country Planning (Amendment) Ordinance, 2008
Goa (Regulation of Land Development and Building Construction) Second Ordinance, 2008

State Rules [17]

Goa ASRO Housing Scheme, 2008
Goa Value Added Tax based subsidy on H.S.D. Oil consumed by fishing vessels (Amendment) Scheme, 2008
Goa (Subsidy to Clay Idol Makers) Scheme, 2008
Goa Gram Samradhi Yojana
Goa Public Service Commission (Members and Staff) (Conditions of Service) (Eighth Amendment) Regulations, 2008
Goa State Civil Service (Grant of leave to seek employment in India or abroad) (First Amendment) Rules, 2007
Government of Goa, Office of the Director General of Police, India Reserve Battalion, Group 'A', Non-Ministerial, Gazetted post, Recruitment Rules, 2008
Goa Right to Information (Regulation of Fee and Cost) (Second Amendment) Rules, 2008
Government of Goa, Government Polytechnic, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2008
Goa Prisons (Amendment) Rules, 2008
National Rural Employment Guarantee (Goa State Employment Guarantee Council) Rules, 2008
Government of Goa, Goa Medical College, Group 'A', Gazetted post, Recruitment Rules, 2008
Government of Goa, Goa Medical College, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment (Amendment) Rules, 2008
Goa Legislature Secretariat, Recruitment Rules, 2008
Goa School Education (Amendment) Rules, 2008
Government of Goa, Secretariat, Goa General Service, Group 'A', Gazetted posts, Recruitment Rules, 2008
Government of Goa, Electricity Department, Group 'A', Gazetted posts, Recruitment Rules, 2008

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

